

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
Principal Bench, New Delhi

In
Original Application No. 607/2018

In the Matter of: -
Vinod Kumar Jangra

Applicant

Vs.

State of Haryana & Ors.

Respondent(s)

Index

Sr. No.	Particulars	Page No.
1.	Composite Report on the Air Pollution caused by Stone Crushing Units operating in Distt.-Charkhi –Dadri, Haryana in compliance to Hon'ble NGT, PB order Date of hearing 05.09.2019 in the matter of O.A. No. 607/2018 titled as Vinod Kumar Jangra Vs. State of Haryana & Ors.	
2.	Annexure-I: Map showing the locations of Stone crushing units.	
3.	Annexure-II: Notification of Environment Department of Haryana Government vide Schedule –II dated 11.05.2016 prescribing emission norms and pollution control measures required for stone crushing units.	
4.	Annexure-III: Unit-wise findings, remarks and recommendations of "Operational Stone Crushing Units" located in Distrct-Charkhi Dadri.	
5.	Annexure-IV: Unit-wise findings, remarks and recommendations of "Non-Operational Stone Crushing Units" located in Distrct-Charkhi Dadri.	
6.	Annexure-V-: Unit-wise findings, remarks and recommendations of "Closed Stone Crushing Units" located in Distrct-Charkhi Dadri.	
7.	Annexure-VI: Unit-wise findings, remarks and recommendations of "Non-Existing Stone Crushing Units" located in Distrct-Charkhi Dadri.	
8.	Annexure-VII: Continous Ambient Air Quality at Mini Secretariat, Charkhi during March to June 2020.	
9.	Annexure-VIII: A copy of Hon'ble NGT order dated 05.09.2019.	

(S. K. Gupta)
Scientist 'E'

Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar
Delhi-110032

Place: Delhi

Date: 16.07.2020.

Central Pollution Control Board, Delhi

Composite Report on the Air Pollution caused by Stone Crushing Units operating in Distt.-Charkhi-Dadri, Haryana in pursuance of Hon'ble NGT Order dated 5.9.2019, in the matter of O.A. No. 607 of 2018, Vinod Kumar Jangra Vs State of Haryana & Ors.

1.0 BACKGROUND

The Hon'ble National Green Tribunal, Principal Bench, New Delhi, vide its order dated 5.9.2019 in the matter of O.A. No. 607 of 2018, Vinod Kumar Jangra Vs State of Haryana & Ors., directed as follow:

"...We also direct the CPCB to constitute a three member team to visit the area and give composite report on the subject of air pollution as well as siting of the stone crushers and their approximate numbers. The CPCB may direct establishment of sufficient number of air quality monitoring stations at suitable locations and review the effectiveness thereof at the suitable intervals. Existence and efficacy of pollution control devices of individual stone crusher may also be assessed. Online computerized continuous air quality monitoring stations may be set up wherever necessary...."

In compliance of the aforesaid order of Hon'ble NGT, inspection of individual stone crushing units located in District- Charkhi-Dadri, Haryana as well as ambient air quality monitoring in the district was carried out by CPCB. Details of action taken with observations & findings are given in subsequent paragraphs.

2.0 AREA PROFILE

Charkhi-Dadri district has been notified as a district on 1.12.2016 and is a part of NCR. The district is located 112.6 km away from New Delhi, India capital and 295 km from Chandigarh, Haryana capital. The district is spread over an area of 1370.11 Km² and having population of 502276 as per 2011 Census.

The district is dominated by stone crushing units (about 320 nos.) and these are about 80% of total number of industries in the district. Other industries include screening plants (10 nos.), tyre pyrolysis plants (03 nos.), brick kilns (25 nos.), mines (08 nos.) and rubber pipe manufacturing units (30 nos.).

The stone crushing units are predominantly located, near to quarry areas, in 15 villages namely, Kheri Bhattar, Pichopa Kalan, Jhojhu Kalan, Mankawas, Birhi Kalan, Pandwan, Ramalwas, Asawari, Atela Kalan, Bilawal, Kalali, Kaliyana, Mehra, Tiakan Khurd and Tiwala villages. The map showing the locations of stone crushing units is given at **Annexure-I**.

Different stone products i.e. 10 mm, 20 mm, GSB, sand dust, etc. of the stone crushing units are transported in large trucks/dumpers through roads to Delhi NCR for various housing/infrastructure projects.

3.0 STONE CRUSHING PROCESS

The stone crushing units process stones from stone quarries for producing different grades of stones (40 mm, 20 mm, 10 mm), crushed sand, stone dust etc., by carrying out crushing & screening activities. The unit operations in manufacturing activity of stone crushers broadly consist of feeding raw material (boulders) to stone feed well/hopper, crushing by primary crusher known as jaw crusher (to obtain stone of smaller sizes) followed by secondary crushing by cone crusher/granulators, roller crusher and lastly product screening using vibratory screens. Vibratory screens are used in between the crushing operations also. The desirable product sizes are obtained based on the level of crushing.

The schematic of plant equipment/machineries used in crushing unit is as given below:

Transportation of stone from nearby quarry in trucks/dumpers → Unloading raw material in hopper of jaw crusher → Jaw crusher → Conveyor belt(s) → Screen → Conveyor belt → Secondary crusher → Conveyor → Vibrating Screen (s) → Conveyor belts → Different size of stones & crushed sand. The oversized stone aggregates from screen are separated and sent back for crushing again through conveyor belts. The numbers of steps involved may vary from unit to unit based on type of raw material used and desirable sized products.

4.0 POTENTIAL SOURCES OF AIR POLLUTION IN CHARKHI-DADRI DISTRICT

The raw materials from quarries and processed stones from crushers are transported through trucks and dumpers as a result vehicular air emission as well as re-suspension of road dust have been a regular phenomenon. The potential sources of air emissions in a stone crushing unit are crushing, screening and loading/unloading/transferring points of material/product. Besides, pollution is also caused due to movement of trucks in unit's premises. The material stored in open area such as stone dust is also a potential source of fugitive air emissions. Besides stone crushing units, other industrial activities such as brick kilns, tyre pyrolysis plants, screening plants, rubber pipe manufacturing plants and blasting in the quarries do also contribute to the air pollution of the area.

5.0 APPROACH FOR COMPLIANCE OF THE HON'BLE NGT ORDER

In compliance with the directions of Hon'ble NGT, a three-member team was constituted by CPCB, vide office order no. CPCB/IPC-V/NGT-OA-607/SC/2019/8096 dated 10.10.2019, comprising of following officers:

1. Shri Ajay Aggarwal, Scientist 'E', CPCB, Delhi
2. Shri Ankush Tiwari, Scientist 'D', CPCB, Delhi, and
3. Shri Abhijit Pathak, Scientist 'D', CPCB, Delhi

The three member CPCB team, along with officials from HSPCB (Haryana State Pollution Control Board), State Revenue Department and State Forest Department, carried out preliminary survey of the District: Charkhi-Dadri, Haryana on 10.11.2019 to assess the situation & resources required for inspection of all the stone crushing units and monitoring of ambient air quality in the villages/residential areas. The CPCB team visited two stone crushing units to observe their general set-up & operations, however, both were found non-operational. It came to notice that all the stone crushing units located in the area had been non-operational since 1.11.2019 and would remain closed upto 11.11.2019, as per the directions of Environment Pollution (Prevention & Control) Authority (EPCA) issued vide order dated

8.11.2019 for implementation of Graded Response Action Plan in Delhi-NCR. The stone crushing units re-started operations only after 18.12.2019 during 6.00 AM to 6.00 PM as per the orders of EPCA of 18.12.2019.

In order to conduct inspection /survey of all the stone crushing units (list provided by HSPCB) located in Charkhi-Dadri in a time bound manner, 18 task groups were constituted by CPCB on 2.1.2020. The inspection/survey was carried out during Jan-Feb, 2020.

The task groups collected the following details:

- a) GPS location of the unit
- b) Production details
- c) Consent status
- d) Process equipment/ machinery details
- e) Dust suppression system
- f) Adequacy of water sprinkling system
- g) Dust containment system/enclosure
- h) Wind breaking walls
- i) Green belt cover
- j) Provision of metalled/pucca roads

6.0 OBSERVATIONS & FINDINGS

The Environment Department of Haryana Government vide Schedule-II of the notification dated 11.5.2016 prescribed the emission norms and pollution control measures requirement for the stone crushing units (**Annexure-II**). The units are required to obtain consent to establish and consent to operate under Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981. The observations regarding the implementation of pollution control measures by all the stone crushing units are collated based on the survey/inspection details collected by the task groups and same are tabulated at **Annexures-III, IV, V & VI**.

The overall status of stone crushing units located in district Charkhi-Dadri in terms of operation, consent to operate, permission for ground water extraction, pollution control measures etc. with observations and findings is as under:

6.1 Operational and consent status:

- i. As per the survey/inspection of 320 stone crushing units, 143 units were found operational (**Annexure-III**), 88 units were non-operational during visit (**Annexure-IV**), 76 units were found closed/permanently closed (**Annexure-V**) and 13 units were not existing (**Annexure-VI**).
- ii. All the 143 operational units have valid consents from HSPCB (refer **Annexure-III**).
- iii. Out of 88 non-operational units, 1 unit (refer Sl. No. 44 at **Annexure-IV**) does not have valid consents from HSPCB.
- iv. Out of 143 operational units, 19 units (refer Sl. No. 6, 8, 10, 11, 12, 26, 27, 29, 42, 46, 49, 50, 58, 60, 93, 101, 104, 108 & 124 at **Annexure-III**) were found exceeding the consented production capacity.
- v. Out of 88 non-operational units, 14 units (refer Sl. No. 14, 30, 32, 42, 43, 45, 50, 54, 65, 66, 69, 72, 75 & 79 at **Annexure-IV**) were found exceeding the consented production capacity.

6.2 Dust containment system in the form of covered sheds and water sprinklers:

- i. All the stone crushing units are required to be provided with dust containment-cum-suppressing system for the equipments in the form of cover sheds and sprinklers in order to reduce the fugitive dust emissions. According to the Haryana Govt. notification dated 11.5.2016, the stone crushing units shall provide atleast 50 number of sprinklers along with the water storage facility of minimum 10 kilolitre capacity. The notification further specifies that the units must sprinkle atleast 10 kilolitre of water per day for a stone crushing capacity of 100 tonnes per day and pro rata accordingly for higher capacity crushing units. The units are required to carry out cleaning and wetting of the ground within the premises, regularly.
- ii. As per the survey/inspection of the stone crushing units, all 143 operational units have provided the sheds covering all process equipments for the dust containment (refer **Annexure-III**).
- iii. Out of 88 non-operational units, 1 unit (refer Sl. No. 5 at **Annexure-IV**) have not provided the sheds covering all process equipments for the dust containment.
- iv. Out of 143 operational units, 5 units (refer Sl. No. 5, 7, 14, 62 & 112 at **Annexure-III**) have not provided the minimum number of water sprinklers (i.e. 50 nos.) for dust suppression.
- v. Out of 88 non-operational units, 8 units (refer Sl. No. 2, 5, 6, 12, 31, 43, 44 & 83 at **Annexure-IV**) have not provided the minimum number of water sprinklers (i.e. 50 nos.) for dust suppression.
- vi. Different arrangements like sprinklers, spray nozzles etc. have been provided by the stone crushers for dust suppression in crushing and screening processes. It was also observed during visit that a few units were using excessive water resulting in marshy condition in the premises.

6.3 Wind breaking walls and telescopic chutes to contain fugitive emissions:

- i. The wind breaking walls are required to be provided to minimize fugitive emissions and carry-over to nearby places/areas. The Haryana Government vide Schedule-II of the notification dated 11.5.2016 (**Annexure-II**) prescribed the construction of wind breaking wall of atleast 50-meter length and minimum 16 feet height along with provision of telescopic chute to ensure that the crushed material from the nod is released from a point, which is atleast 2 feet below the height of the wind-breaking wall. The wall shall be structurally sound and shall cover the vulnerable abadi side of the crusher unit.
- ii. As per the survey/inspection of the stone crushing units, out of 143 operational units, 10 units (refer Sl. No. 7, 11, 12, 17, 45, 55, 56, 62, 66 & 112 at **Annexure-III**) were found not having wind breaking walls of appropriate height as per the specifications prescribed in the notification dated 11.5.2016.
- iii. Out of 88 non-operational units, 28 units (refer Sl. No. 2, 3, 12, 14, 15, 17, 18, 19, 20, 21, 27, 29, 30, 31, 34, 37, 38, 39, 41, 43, 46, 47, 48, 49, 52, 63, 82 & 88 at **Annexure-IV**) were found not having wind breaking walls of appropriate height as per the specifications prescribed in the notification dated 11.5.2016.
- iv. Out of 143 operational units, 58 stone crushing units (refer **Annexure-III**) were found either without telescopic chute or had telescopic chutes with the product release point less than 2 feet below the height of wind breaking wall.
- v. Out of 88 non-operational units, 50 stone crushing units (refer **Annexure-IV**) were found either without telescopic chute or had telescopic chutes with the product release point less than 2 feet below the height of wind breaking wall.

6.4 Metalled/pucca roads within the premises:

- i. All the crusher units are required to provide and maintain metalled/pucca roads within the premises in order to minimize dust generation/re-suspension due to the vehicular movement.
- ii. As per the survey/inspection of the stone crushing units, out of 143 operational units, 58 stone crushing units (refer **Annexure-III**) have not provided or maintained metalled/pucca roads within the premises.
- iii. Out of 88 non-operational units, 35 stone crushing units (refer **Annexure-IV**) have not provided or maintained metalled/pucca roads within the premises.
- iv. It was noticed that pucca roads are not visible or identifiable in many units due to inadequate internal road cleaning mechanism resulting in deposition of mud and dust. Water sprinkling is practiced for suppression of fugitive dust on internal roads by the units.

6.5 Green belt development:

- i. The Haryana Govt. has notified (**Annexure-II**) that all stone crushing units shall provide a green belt along the periphery having avenue plantation of two rows. Till the plantation within the premises fully developed, the stone crushing unit shall erect a barrier/barricade along the periphery to contain the dust emissions.
- ii. As per the CPCB survey/inspection of Jan-Feb, 2020, in most of the stone crushing units, limited plantation comprising mostly of small sized plants were observed. In general, the green belt development needs improvement in all the units.

6.6 Status of permission from CGWA for extraction of ground water:

- i. Out of 143 operational units, 120 units have applied for NOC to CGWA for ground water extraction, 2 units (refer Sl. No. 53 & 100 at **Annexure-III**) were found operating without applying NOC, while the remaining 21 units were operating with external water supply i.e. water supplied through tankers.
- ii. Out of 88 non-operational units, 5 units (refer Sl. No. 9, 28, 44, 63 & 88 at **Annexure-IV**) were found operating without applying for NOC to CGWA for ground water extraction.
- iii. The majority of the stone crushing units were not maintaining records of water consumption.

6.7 Other observations:

- i. The stone crushing units are required to maintain records/logbooks for raw material consumption, production data, water consumption, electricity consumption, etc.
- ii. Out of 143 operational units, 17 units (refer Sl. No. 40, 45, 63, 64, 65, 66, 67, 68, 69, 70, 71, 72, 73, 74, 76, 96 & 122 at **Annexure-III**) were found not maintaining the logbooks of production details.
- iii. Out of 88 non-operational units, 15 units (refer Sl. No. 12, 13, 27, 38, 39, 40, 52, 63, 64, 82, 83, 84, 86, 87 & 88 at **Annexure-IV**) were found not maintaining the logbooks of production details.
- iv. Almost all the units were not displaying the boards indicating name and address of the stone crushing unit. The units were also observed without well-defined boundary demarcation.

- v. It was observed that the “consents to operate” issued by HSPCB to stone crushing units are not uniform, e.g. indicating production capacities in different terms like tonnes/hour or tonnes/day, non-indication of production capacities & other details.
- vi. The consents issued to stone crushing units reflect only details of domestic consumption of water and not the actual quantity required/used by stone crushing units for various purposes, like dust suppression/sprinkling/ green belt development.

6.8 Overall observations with respect to Pollution Control Measures:

- i. As per the survey/inspection of 320 stone crushing units, 143 units were found operational, the list given at **Annexure-III**. Out of these 143 units,
 - a. all units have valid consents from HSPCB.
 - b. 19 units were found exceeding the consented production capacity.
 - c. all units have provided the sheds covering all process equipments for the dust containment.
 - d. 5 units have not provided the minimum number of water sprinklers (i.e. 50 nos.) for dust suppression.
 - e. 10 units were found not having wind breaking walls of appropriate height as per the specifications prescribed in the notification dated 11.5.2016.
 - f. 58 units were found either without telescopic chute or had telescopic chutes with the product release point less than 2 feet below the height of wind breaking wall.
 - g. 58 units have not provided or maintained metalled/pucca roads within the premises.
 - h. 120 units have applied for NOC to CGWA for ground water extraction, 2 units were found operating without applying NOC, while the remaining 21 units were operating with external water supply i.e. water supplied through tankers.
 - i. 17 units were found not maintaining the logbooks of production details.
- ii. As per the survey/inspection of 320 stone crushing units, 88 units were found non-operational during visit, the list given at **Annexure-IV**. Out of these 88 units,
 - a. 1 unit does not have valid consents from HSPCB.
 - b. 14 units were found exceeding the consented production capacity.
 - c. 1 unit has not provided the sheds covering all process equipments for the dust containment.
 - d. 8 units have not provided the minimum number of water sprinklers (i.e. 50 nos.) for dust suppression.
 - e. 28 units were found not having wind breaking walls of appropriate height as per the specifications prescribed in the notification dated 11.5.2016.
 - f. 50 stone crushing units were found either without telescopic chute or had telescopic chutes with the product release point less than 2 feet below the height of wind breaking wall.
 - g. 35 stone crushing units have not provided or maintained metalled/pucca roads within the premises.
 - h. 5 units were found operating without applying for NOC to CGWA for ground water extraction.
 - i. 15 units were found not maintaining the logbooks of production details.

- iii. Most of the stone crushing units have limited plantation comprising mostly of small sized plants. In general, the green belt development needs improvement in all the units.
- iv. As per the survey/inspection of 320 stone crushing units, 76 units were found closed/permanently closed (**Annexure-V**) and 13 units were not existing (**Annexure-VI**).

7.0 AMBIENT AIR QUALITY MONITORING (MANUAL)

- i. In order to correlate the impact of stone crushing activities on the ambient air in the Charkhi-Dadri area, CPCB team, in association with HSPCB, identified four representative locations i.e. Power House (Pichopa Kalan), Power House (Chapar), Police Station (Jhojhu Kalan) and Mini Secretariat (Charkhi) in the adjoining villages/city for carrying out ambient air quality monitoring (AAQM). These four locations were selected keeping in view the population based criteria set by CPCB, feasibility & accessibility of locations, electricity availability, scattered locations of stone crushing clusters, habitants, vehicular traffic, meteorological conditions, etc. All the four locations are presented in the map at **Annexure-I**. The AAQM was carried out at each location on alternate days in two rounds of 24 hours sampling, during 10.2.2020 to 14.2.2020. Four air quality parameters namely, PM₁₀, PM_{2.5}, SO₂ and NO₂ were monitored at all four locations. The standard methodologies as prescribed for respective parameters in NAAQS 2009 notification were followed. The ambient air quality monitoring results are depicted in **Table-1** for both the rounds of monitoring carried out at all four locations.

Table-1: Ambient Air Quality in Charkhi-Dadri District

Sl. No.	Location of Monitoring	Duration	Quality Parameters (in µg/m ³)			
			PM ₁₀	PM _{2.5}	SO ₂	NO ₂
1.	Police Station (Jhojhu Kalan) (Lat.: 28.526402N Long.: 76.150225E)	Round-1 (10.2.2020–11.2.2020)	173	72	BDL	33
		Round-2 (12.2.2020–13.2.2020)	155	82	BDL	23
2.	Power House (Chapar) (Lat.: 28.634487N Long.: 76.130807E)	Round-1 (10.2.2020–11.2.2020)	168	52	BDL	33
		Round-2 (12.2.2020–13.2.2020)	165	96	BDL	16
3.	Power House (Pichopa Kalan) (Lat.: 28.541302N Long.: 76.07497E)	Round-1 (11.2.2020–12.2.2020)	144	104	BDL	42
		Round-2 (13.2.2020–14.2.2020)	--	--	BDL	11
4.	Mini Secretariat, Charkhi (Lat.: 28.594843N Long.: 76.274942E)	Round-1 (11.2.2020–12.2.2020)	187	110	BDL	55
		Round-2 (13.2.2020–14.2.2020)	144	76	BDL	42
Average Concentration of Quality Parameters			162	85	BDL	32
24-hourly NAAQ Standards			100	60	80	80

- ii. As envisaged from the analysis results the following is observed:
 - a. The concentrations of air quality parameters PM₁₀ and PM_{2.5} were found to be exceeding the 24 hourly NAAQ standards at all four locations in both the rounds of monitoring, except during Round-1 for PM_{2.5} at Chapar.
 - b. The concentration of SO₂ were observed below detection limit at all four locations in both the rounds of ambient air quality monitoring.
 - c. The concentration of NO₂ were also found to be within the 24-hourly NAAQ standard at all four locations in both the rounds of monitoring.

8.0 CONTINUOUS AMBIENT AIR QUALITY MONITORING

- i. A continuous ambient air quality monitoring station (CAAQMS) has been recently installed at Mini Secretariat, Charkhi and connected with CPCB server on 3.3.2020. The 24-hourly values along with monthly averages for PM₁₀, PM_{2.5}, SO₂ and NO₂ for the months of March, April, May and June 2020 are given at **Annexure-VII**.
- ii. As envisaged from the CAAQMS data, the following is observed:
 - a. The monthly average concentrations of quality parameter PM₁₀ for the months of March, April, May and June 2020 were found to be 143, 140, 202 and 145 µg/m³ which are exceeding the 24 hourly NAAQ standards i.e. 100 µg/m³.
 - b. The monthly average concentrations of quality parameter PM_{2.5} for the months of March, April, May and June 2020 were found to be 100, 74, 92 and 75 µg/m³ which are exceeding the 24 hourly NAAQ standards i.e. 60 µg/m³.
 - c. The monthly average concentrations of quality parameter SO₂ for the months of March, April, May and June 2020 were found to be 9, 7, 5 and 3 µg/m³ which are much below the 24 hourly NAAQ standards i.e. 80 µg/m³.
 - d. The monthly average concentrations of quality parameter NO₂ for the months of March, April, May and June 2020 were found to be 4, BDL, 3 and 4 µg/m³ which are much below the 24 hourly NAAQ standards i.e. 80 µg/m³.

9.0 SITING OF THE STONE CRUSHING UNITS

- i. The Environment Department of Haryana Government vide Schedule-I of the notification dated 11.5.2016 prescribed the norms for siting of the stone crushing units (**Annexure-II**). According to the notification, the Revenue & Forest Departments of Haryana State are responsible to verify/certify the siting distances of each stone crushing unit against all the notified eleven siting criteria. On the basis of these details, HSPCB grants CTE/CTO to a unit.
- ii. However, CPCB team observed that the location of a few stone crushing units, as given at **Table-2**, are not meeting some of the specific siting criteria. These distances were measured by CPCB team using "Google Earth" application. The state departments are required to re-verify the siting distances & re-confirm the siting details against the prescribed siting criteria for all the crushing units.

Table-2: Status of a few Stone Crushing Units not meeting Specific Siting Criteria

Sl. No.	Name & Address of the Stone Crushing Unit	Required Siting Criteria (According to the notification of 11.5.2016)	Actual Scenario
1.	M/s Chander Bhan Stone Crusher, Village Asawari, Tehsil Charkhi Dadri, Bhiwani	Minimum 1 km distance required from nearest Village Phirmi. In case if there is no phirmi then the distance will be measured from village Lal Dora	690 m from Village Asawari

2.	M/s Shiv Bhole Stone Crusher Vill-Asawari, Distt Bhiwani	Minimum 1 km distance required from nearest Village Phimi. In case if there is no phimi then the distance will be measured from village Lal Dora	665 m from Village Asawari
3.	M/s Ajanta Stone Crusher, Vill. Atela Kalan, Dadri	Minimum 1 km distance required from nearest Village Phimi. In case if there is no phimi then the distance will be measured from village Lal Dora	375 m from Village Atela Khurd
4.	M/s Sheoran Stone Crusher, Village Atela Kalan, Cherkhi Dadri, Bhiwani	Minimum 1 km distance required from nearest National Highway and State Highway	679 m from National/State Highway
5.	M/s. Rakesh Malik Stone Crusher Vill. Pichopa Kalan, District Bhiwani	Minimum 0.1 km distance required from any strip forests/ plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department)	53 m from strip forests

10.0 CONCLUSIONS

The Environment Department of Haryana Government vide Schedule-II of the notification dated 11.5.2016 prescribed the emission norms and pollution control measures requirement for the stone crushing units (**Annexure-II**). The observations, compliance status as well as the recommendations regarding the implementation of pollution control measures by all the stone crushing units are collated based on the survey/inspection details collected by CPCB during Jan-Feb, 2020 and same are tabulated at **Annexures-III to VI**. The units should ensure to comply with the specific measures as per the recommendations.

In order to improve the environmental management of stone crushing units located in district Charki-Dadri and air quality of surrounding areas, the overall recommendations, for the stone crushing units, HSPCB, State Revenue & Forest Departments, CGWA, etc. in terms of operation, consent to operate, permission for ground water extraction, pollution control measures etc. are elaborated hereunder, applicability of which may be further referred for individual stone crushing units on case to case basis.

10.1 Operational and consent status:

- The non-operational units should inform HSPCB before starting operations.
- The units should ensure to comply with the consent conditions and not to exceed consented production capacity.

10.2 Dust containment system in the form of covered sheds and water sprinklers:

The stone crushing units should ensure

- to provide dust containment cum suppressing system for the equipments in the form of covered sheds and sprinklers in order to reduce the fugitive dust emissions.
- to provide atleast 50 number of sprinklers along with the water storage facility of minimum 10 kilolitre capacity.
- to carry out cleaning and wetting of the ground within the premises, regularly.
- to provide appropriate designed spray nozzles/water sprinkling system in order to optimize water consumption vis-à-vis effective dust suppression.

10.3 Wind breaking walls and telescopic chutes to contain fugitive emissions:

The stone crushing units should ensure

- a) to provide the wind breaking walls in order to minimize fugitive emissions and carry-over to nearby places/areas.
- b) to construct wind breaking wall of atleast 50-meter length and minimum 16 feet height along with provision of telescopic chute to ensure that the crushed material from the nod is released from a point, which is atleast 2 feet below the height of the wind-breaking wall. The wall should be structurally sound and should cover the vulnerable abadi side of the crusher unit.

10.4 Metalled/pucca roads within the premises:

The stone crushing units should ensure

- a) to provide and maintain metalled/pucca roads within the premises in order to minimize dust generation/re-suspension due to the vehicular movement.
- b) to carry out adequate internal road cleaning mechanism for removing deposition of mud and dust in order to make metalled/pucca roads visible or identifiable.

10.5 Green belt development:

The stone crushing units should ensure

- a) to provide a green belt along the periphery having avenue plantation of two rows. Till the plantation within the premises are fully developed, the stone crushing unit should erect a barrier/barricade along the periphery to contain the dust emissions.
- b) to adopt scientific approach with respect to selection of species, spacing, location, numbers, etc. for green belt development.

10.6 Permission from CGWA for extraction of ground water:

The stone crushing units should ensure

- a) to obtain permission from CGWA for extraction of ground water.

10.7 Other issues:

10.7.1 The stone crushing units should ensure

- a) to maintain records/logbooks for raw material consumption, production data, water consumption, electricity consumption, green belt development, etc.
- b) to set-up a display board at entrance gate for information related to name & address of the stone crushing unit, contact details, production details and environmental details.
- c) to have well-defined boundary demarcation.
- d) that all the trucks & dumpers carrying the raw material, crushed stones, sands and other material from the area should be properly covered so as to entrap the fugitive emission at source.

10.7.2 HSPCB should ensure

- a) that units to comply with the specific measures as per the recommendations.
- b) to monitor the work zone suspended particulate matter in all the units and to ensure compliance with the notified norms of $600 \mu\text{g}/\text{m}^3$.

- c) to issue "consents to operate" to stone crushing units in uniform manner, e.g. indicating production capacities in tonnes/day, product types & other details.
- d) to reflect actual quantity required/used by stone crushing units for various purposes, like dust suppression/sprinkling/ green belt development, in the consent issued to stone crushing units.
- e) to revoke the consents for permanently closed and non-existing units.
- f) to pave all approach roads, in association with the concerned departments, in the crusher zone/units in order to minimize dust generation/re-suspension.

10.8 Management of Ambient Air Quality in District Charkhi-Dadri

- a) In order to monitor the ambient air quality in Charkhi-Dadri area, HSPCB has already set-up CAAQMS at Mini Secretariat, Charkhi. HSPCB should also carry out manual ambient air quality monitoring, twice a week, at other three representative locations i.e. Power House (Pichopa Kalan), Power House (Chapar) and Police Station (Jhojhu Kalan), as identified by CPCB.
- b) In order to keep air quality within norms besides above measures for enforcement and implementation in stone crushing units, the local bodies
 - i. should be vigilant about the burning of solid waste in the area.
 - ii. should organize/arrange awareness/training programmes for stone crushing & other units, transporters, drivers and stakeholders, regularly.
 - iii. should carry out wetting of the roads, regularly.

10.9 Siting of the Stone Crushing Units

The Revenue & Forest Departments of Haryana State should re-verify/re-certify the siting distances against all the notified eleven siting criteria, of all the stone crushing units, more accurately by employing latest technologies such as DGPS (Differential Global Positioning System) machine.



(Abhijit Pathak)
Scientist 'D'
CPCB, Delhi

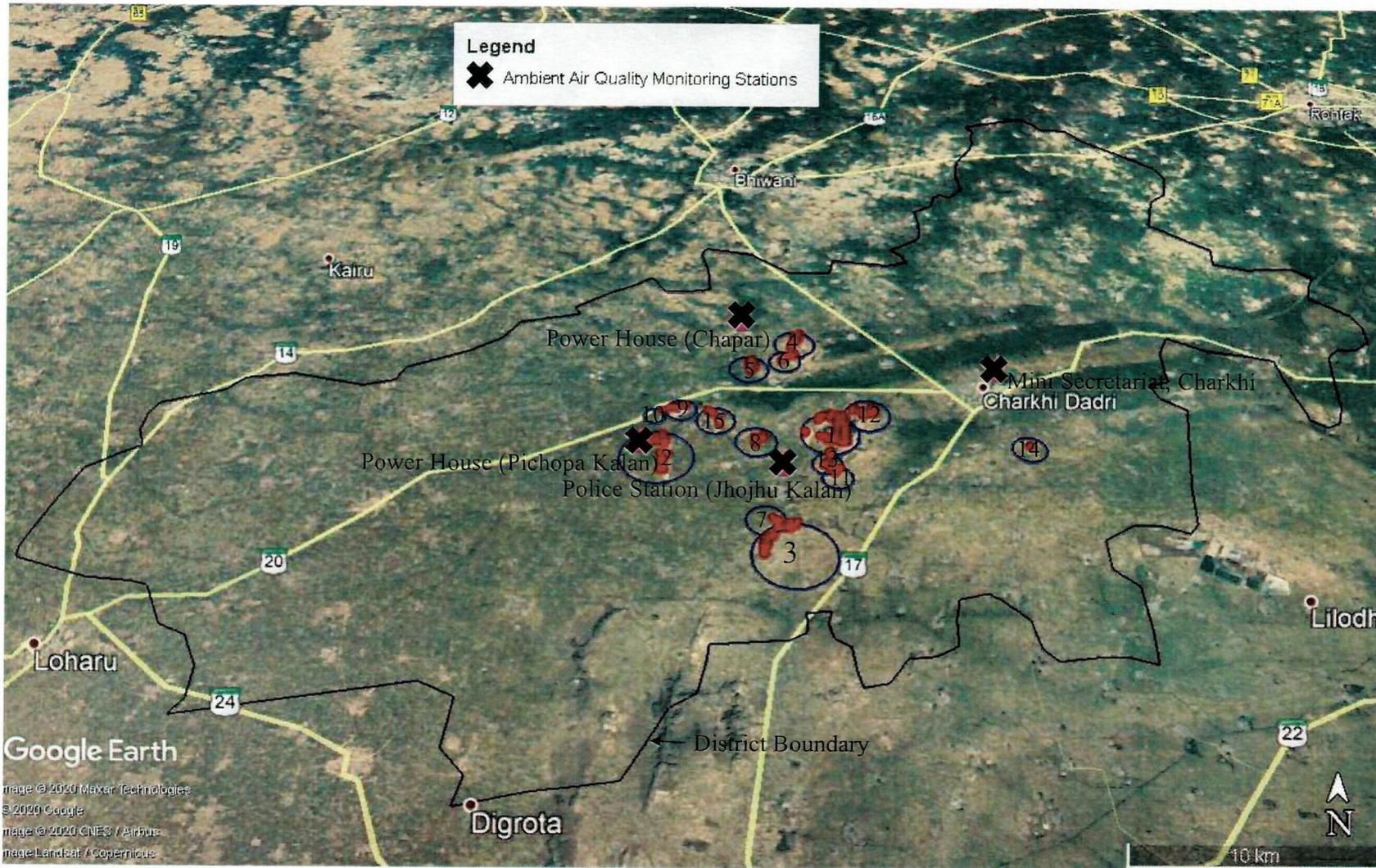


(Ankush Twani)
Scientist 'D'
CPCB, Delhi



(Ajay Aggarwal)
Scientist 'E'
CPCB, Delhi

Map showing Stone Crushing Units along with Ambient Air Quality Monitoring Stations located in District- Charkhi Dadri



Sl. No.	Name of Village	No. of Stone Crushing Units
1.	Kheri Bhattar	107
2.	Pichopa Kalan	47
3.	Jhojhu Kalan	26
4.	Mankawas	28
5.	Birhi Kalan	29
6.	Pandwan	11
7.	Ramalwas	7
8.	Asawari	16
9.	Atela Kalan	6
10.	Bilawal	1
11.	Kalali	5
12.	Kaliyana	26
13.	Mehra	5
14.	Tiakan Khurd	1
15.	Tiwala	5
Total		320

HARYANA GOVT. GAZ. (EXTRA.), MAY 11, 2016
(VYSK. 21, 1938 SAKA)

109

[Authorised English Translation]

**HARYANA GOVERNMENT
ENVIRONMENT DEPARTMENT**

Notification

The 11th May, 2016

No. S.O. 12/C.A. 29/1986/Ss. 5 and 7/2016.—Whereas article 48-A of the Constitution of India inter alia envisages that the State shall endeavour to protect the environment;

And, whereas it is necessary and expedient to take immediate steps under sections 5 and 7 of the Environment (Protection) Act, 1986 (Central Act 29 of 1986) and section 19 of the Air (Prevention and Control of Pollution) Act, 1981 (Central Act 14 of 1981) and rules framed thereunder and to maintain ecological balance in the State to prevent environmental degradation and to avoid traffic and human health hazards;

And, whereas the State Government has already taken a decision to maintain ecological balance keeping in view the industrial development and also to maintain the quality of environment and to avoid health hazard for the residents of the area;

And, whereas as per Haryana Government, Environment Department, notification No. S.O. 126/C.A.29/86/S.5 & 7/97, dated the 18th December, 1997, directions were given for stone crushing units in regard to siting criteria norms as per Schedule-I, emission norms and pollution control measures requirements as per Schedule-II, identification of zones and availability of sites as per Schedule-III and procedure for establishment and operation in identified zones as per Schedule-IV;

And, whereas the State Government has made several amendments in the aforesaid notification issued vide Notification No. S.O.150/C.A.29/1986/S.5 and 7/1998, dated the 30th October, 1998, No. S.O.125/ C.A.29/ 1986/ S.5/2000, dated the 18th October, 2000, No. S.O. 85/C.A 29/86/S. 5 and 7/2001, dated the 20th June, 2001 and No. S.O.31/C.A.29/1986/Ss.5 and 7/2004, dated the 18th March, 2004;

And whereas the State Government is of the opinion that it is necessary and expedient to issue a fresh notification by superseding the existing notification;

Now, therefore, in exercise of the powers conferred by section 5 of the Environment (Protection) Act, 1986, (Central Act 29 of 1986) read with Government of India, Ministry of Environment and Forests, Department of Environment, Forests and Wildlife, Notification No. S.O. 152 (E), dated the 10th February, 1988, and in pursuance of the provisions of section 7 of the said Act and rule 4 of the Environment (Protection) Rules, 1986, and in supersession of the Haryana Government, Environment Department, Notification No. S.O.126/C.A.29/86/S.5 and 7/97, dated the 18th December, 1997, Notification No. S.O.150/C.A.29/1986/S.5 and 7/1998, dated the 30th October, 1998, No. S.O.125/C.A.29/1986/S.5/2000, dated the 18th October, 2000, No. S.O. 85/C.A 29/86/S. 5 and 7/2001, dated the 20th June, 2001 and No. S.O.31/C.A.29/1986/S.5 & 7/2004, dated the 18th March, 2004, and in pursuance of the Haryana Government, Environment Department, Notification No. 16/75/2007-3 Env, dated the 21st October, 2015, the Governor of Haryana hereby issues the following directions for stone crushing units in regard to siting criteria norms as per Schedule-I, emission norms and pollution control measure requirements as per Schedule-II, already established stone crusher zones as per Schedule-III and procedure for establishment and operation in identified zones as per Schedule-IV.

Any action taken in pursuance of the superseded notifications referred to above will be deemed to have been taken under the provisions of this notification so far as it is not inconsistent with the provisions of this notification, namely:—

SCHEDULE I

NORMS FOR SITING OF STONE CRUSHERS IN HARYANA

Serial Number	Criteria	Distance in Kilo Meter
1	2	3

1.	Minimum distance required from the nearest National Highway and State Highway	1.0
2.	Minimum distance required from the nearest outer limit of major district roads and other roads	0.1
3.	Minimum distance required from the limits of National Capital Territory of Delhi	5.0
4.	Minimum distance required from the limits of nearest Municipal Corporation.	3.0
5.	Minimum distance required from the nearest Town/City/Municipal Limits	1.5
6.	Minimum distance required from the nearest Village Phirmi. In case if there is no phirmi then the distance will be measured from village Lal Dora	1.0
7.	Minimum distance required from any land recorded as forest in Government record (revenue or forest department) except strip forests / plantation along roads, canals, railway lines and bunds.	0.5
8.	Minimum distance required from any strip forests/ plantation along roads, canals, railway lines and bunds etc. recorded as forest in Government record (revenue or forest department).	0.1
9.	Minimum distance required from approved water supply scheme open to sky of 20 Kl capacity.	1.5
10.	Minimum distance required from any indoor health treatment unit catering to 25 or more bed for catering indoor patients	1.0
11.	Minimum distance required from National Parks, Wild Life Sanctuaries and Conservation Reserves	2.0

The following directions are also given in respect of above said schedule:

- i. All distances unless specifically mentioned above are to be measured as the crow flies from the nearest boundary of the land of the stone crusher to the periphery of the feature concerned.
- ii. The notified approved crusher zones and their extension would not be affected by the above siting minimum distance criteria as the feasibility of having a conglomeration of stone crushing units in conjunction with the above siting criteria may not be possible. The above mentioned siting criteria will only be applicable to stone crushing units to be established in the area outside the existing notified, approved crusher zones or their extension.
- iii. No stone crushing unit will be allowed to be set up or operate outside the identified crusher zones in Faridabad and Palwal Districts (earstwhile Faridabad District).
- iv. No new stone crusher unit will be allowed to be set up in Gurgaon District outside the identified stone crusher zones.
- v. In case eco sensitive zone of a protected area like National Park, Wild Life Sanctuary or Conservation Reserve is notified having restrictions for a distance more than two kms, then the same shall be adhered to.
- vi. The distance of the stone crushers from various prescribed locations will be certified / verified by the concerned Tehsildar and for the forest land the report regarding the siting distance will be taken from concerned Divisional Forest Officer. The concerned Regional Officer of the Board shall verify distances of the prescribed locations other than those verified by Divisional Forest Officer or Tehsildar.

Schedule-II
EMISSION NORMS AND POLLUTION CONTROL MEASURES REQUIREMENTS

Item Number 1

Pollution Control Parameters:-

The suspended particulate matter (hereinafter referred to as SPM) measured between 3 meters and 10 metres from any process equipment of a stone crushing unit shall not exceed 600 micrograms per cubic metre. The measurements of SPM are to be conducted as per Environment Protection Act, 1986 and rules made thereunder.

Item Number II

Pollution Control Measures:-

The following pollution control devices and measures are required to be installed and operated as mandatory obligation by the stone crushing units under the Environment Protection Rules, 1986:

- (A.) Dust containment cum suppressing system for the equipment in the form of covered sheds and sprinklers;
- (B.) Construction of approved wind breaking wall of at least 50 meter length and minimum 16 feet height alongwith provision of telescopic chute to ensure that the crushed material from the nod is released from a point which is at least 2 feet below the height of the wind breaking wall. The wall shall be structurally sound and shall cover the vulnerable abadi side of the crusher unit.
- (C.) Construction and maintenance of metalled roads for vehicular movement within the premises of the crushing units or within the zone housing the stone crushing units as approved by the Haryana State Pollution Control Board at the time of grant of Consent to Establish.
- (D.) The metalled roads to be provided either individually within the premises or jointly by the crushers in the approved crusher zones will be as determined by Haryana State Pollution Control Board in consultation with E-in-C, PWD(B&R). These roads shall be constructed as per satisfactory specifications of construction and maintenance. Haryana State Pollution Control Board will have the authority to cancel continued operation of stone crusher in zone or isolated sites or premises within zones where such metalled roads are not satisfactorily constructed or maintained individually or jointly as applicable to the area in question.
- (E.) Regular cleaning and wetting of the ground within the premises and the remaining enclosure of the crushing units and the zone where the unit is situated.
- (F.) All stone crushing units shall provide a green belt along the periphery having avenue plantation of two rows after approval of plantation plan by the Divisional Forest Officer concerned. Till plantation within the premises is fully developed, the project proponent shall erect a barrier/ barricade along the periphery to contain the dust emissions. Such barricade should completely enclose the premises from all sides and may be either a boundary wall or of flexible cloth (tarpaulin etc.) or a combination of two. The height of the barricade shall not be less than the height of the highest tip of the conveyor belts.
- (G.) The stone crushing units shall provide at least 50 number sprinklers alongwith a water storage facility of minimum 10 Kilolitre capacity. Further they must sprinkle at least 10 kilolitre of water per day for a stone crushing capacity of 100 tones per day and pro rata accordingly for higher capacity crushing units.
- (H.) In order to ensure the regular operation of sprinklers system, the stone crushing units will provide inter locking system alongwith separate energy meter having load survey and demand features.
- (I.) A complete hour-wise log book as recorded by the energy meter for the consumption of energy by such pollution control measure be made available to the Haryana State Pollution Control Board or its authorised officers immediately on its demand on the spot or within a period of three working hours thereafter at the most;

- (J.) The stone crushing units shall obtain raw material only from legal sources and will have exclusive contract with the legitimate mining lease holders and will submit complete data relating to the sources and quantity of raw material utilized and exploited by the stone crushing units alongwith production data, taxes and duties paid as applicable thereon under the law of land;
- (K.) A green belt along any approved notified zone will be for a depth of atleast 100 meters or along the periphery of the crusher zone with minimum 10 rows of such trees in the direction of the depth of the green belt. The spacing of such trees along the periphery shall not exceed 8 meters along the periphery. The nature of trees to be planted and their protection measures required for such tree plantation shall be subject to the approval of the concerned Divisional Forest Officer. The responsibility for planting and maintaining of green belt shall be with all the stone crushing units operating at that time and in case any stone crushing unit does not comply with this direction, the Board shall get it done at the expense of the defaulting stone crushing unit. If the units fail to pay the expenditure incurred by the Board, then the units will be treated as defaulters in law and debarred from operating their stone crushers inspite of their being a valid activity otherwise.
- (L.) No stone crusher will be allowed to be set up in choc, stream or river bed within their flood protection embankments.
- (M.) Consent policy orders dated the 6th March, 2014 of the Haryana State Pollution Board notified on 15th April, 2014 as amended from time to time will also be applicable for obtaining consent to establish and consent to operate under Water (Prevention and Control of Pollution) Act, 1974 (Central Act 6 of 1974) and Air (Prevention and Control of Pollution) Act, 1981 (Central Act 14 of 1981).

Item Number III**Non-complying units to be shifted**

All the stone crushing units, which do not meet the siting criteria prescribed in this notification shall have to shift to a site meeting the siting parameters as per Schedule-I of this notification or to identified zone depending on availability of vacant sites in the zone, within three years from the date of issuance of this notification which is extendable for another one year provided that stone crushing unit procures the land for a site meeting the siting norms as per this notification, before the expiry of three years and applies to Haryana State Pollution Control Board.

Item Number IV**Requirement of Land**

Every new stone crushing unit whether in notified zone or outside, must possess and operate in a minimum area of one acre of land (crushing capacity up to 10000 Cubic feet per day with one set of machinery) and 1.5 acre of land (crushing capacity more than 10000 Cubic feet per day or with more than one set of machinery). In case land is taken on lease, then the lease should be registered with revenue authority and if the land is taken on lease from Panchayat then it should be with the written permission of the Principal Secretary to Government Haryana, Panchayat and Development Department. The lease period should not be less than twenty years and should be irrevocable.

Unit wise Findings, Remarks and Recommendations of "Operational Stone Crushing Units" located in District- Charkhi Dadri

Sl. No.	Name & address of stone crushing units	Latitude & Longitude	Date of visit	Consent status	Status of NOC from CGWA for extraction of ground water	Production capacity Consented (Actual as informed/ reported)	Status of Pollution Control measures/equipments						Remarks/ Recommendations
							Dust containment system for the equipment in the form of covered sheds	Dust containment system for the equipment in the form of sprinklers (minimum 50 nos. required)	Wind breaking wall (atleast 50 m or 164 feet length & 16 feet height)	Telescopic chute for release of crushed material	Metalled/ pucca road within the premises	Green belt development along periphery having avenue plantation of 2 rows	
1.	Karan Stone Crusher, Village Asawari, Bhiwani	28.55425 N 76.13944 E	14/01/2020	Valid upto 31/03/2023	Applied on 10/01/2020	150TPD (80 TPD)	Provided	Provided	320' & 18'	Not Provided	Provided but not maintained	Provided but not sufficient	<ul style="list-style-type: none"> Telescopic chute should be provided at each delivery point with height atleast 2 feet below the wind breaking wall. Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.
2.	Shree Balaji Stone Crusher, Village Bilawal, Atela Kalan, Bhiwani	28.5752 N 76.0934 E	15/01/2020	Valid upto 31/03/2021	Applied on 10/01/2020	1800 MTD (1200 MTD)	Provided	Provided	200' & 20'	Not Provided	Not Provided	Provided but more plantation required	<ul style="list-style-type: none"> Telescopic chute should be provided at each delivery point with height atleast 2 feet below the wind breaking wall. Metalled/pucca road should be provided and properly maintained. Adequate green belt should be provided.
3.	Maha Luxmi Stone Crusher, Village Bilawal	28.5751 N 76.0933 E	15/01/2020	Valid upto 31/03/2021	Applied on 11/01/2020	2400MTD (1200 MTD)	Provided	Provided	160' & 24'	Provided	Not Provided	Provided but more plantation required	<ul style="list-style-type: none"> Metalled/pucca road should be provided and maintained regularly. Adequate green belt should be provided.
4.	M/s Chetna Stone Crusher, Village Atela Kalan, Charkhi Dadri, Bhiwani	28.575840 N 76.096540 E	03/02/2020	Valid upto 31/03/2021	Applied on 19/09/2019	1000 MTD (450 MTD)	Provided	Provided	250' & 18'	Provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.
5.	M/s Pal stone Crusher Vill. Atela Kalan Bhiwani	28.575053 N 76.096978 E	03/02/2020	Valid upto 31/03/2021	Applied on 15/01/2020	2400 MTD (1000 TPD)	Provided	Provided but not sufficient (40 only)	190' & 20'	Provided	Provided but covered with dust	Provided but more plantation required	<ul style="list-style-type: none"> Sufficient no. of water sprinkler should be provided. Telescopic chute should be provided at each delivery point with height atleast 2 feet below the wind breaking wall. Metalled/pucca road should be regularly maintained. Adequate green belt should be provided.
6.	M/s Shiv Stone Crusher, Vill. Atela Kalan, Bhiwani	28.574872 N 76.096084 E	03/02/2020	Valid upto 31/03/2021	Applied on 11/01/2020	350MTD (750 MTD) Over production	Provided	Provided	168' & 18'	Provided on 2 belts out of 3	Provided but covered with dust	Provided but more plantation required	<ul style="list-style-type: none"> The unit should stop the production beyond the consented capacity. Telescopic chute should be provided at each delivery point with height atleast 2 feet below the wind breaking wall. Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.

7.	M/s Baba Hari Dass Stone Crushing Co Vill-Birhi Kalan	28.610634N 76.138272E	04/02/2020	Valid upto 31/03/2021	Applied on 11/01/2020	200 MTD (100 MTD)	Provided	Provided but not sufficient (41 only)	250' & 14'	Provided but 1 out of 2 was damaged	Provided	Provided but not satisfactory, green net provided on one side	<ul style="list-style-type: none"> • Sufficient no. of water sprinkler should be provided. • Wind breaking wall of adequate length and height should be provided. • Telescopic chute should be maintained properly. • Adequate green belt should be provided.
8.	M/s Baba Raghu Nath Stone Crusher Vill-Birhi Kalan, Distt. Dadri	28.608288N 76.139953E	04/02/2020	Valid upto 31/03/2022	Applied on 20/01/2020	100 MTD (250 MTD) Over production	Provided	Provided	350' & 18'	Provided but using drum	Provided	Provided but more plantation required, green net also provided on one side	<ul style="list-style-type: none"> • The unit should stop the production beyond the consented. • Telescopic chute with appropriate arrangement should be provided at each delivery point with height atleast 2 feet below the wind breaking wall. • Metalled/pucca road should be maintained regularly. • Adequate green belt should be provided.
9.	M/s Balaji Stone Crusher, Village Birhi Kalan	28.612063 N 76.139468 E	16/01/2020	Valid upto 31/03/2021	Applied on 06/10/2019	--- (1000MTD)	Provided	Provided	200' & 18'	Provided	Provided	Provided but more plantation required	<ul style="list-style-type: none"> • Adequate green belt should be provided.
10.	M/s Chaudhary Stone Crusher Vill-Birhi Kalan, Distt Charkhi Dadri	28.608185N 76.139337E	04/02/2020	Valid upto 31/03/2023	Applied on 16/01/2020	250MTD (1000 MTD) Over production	Provided	Provided	170' & 16'	Provided	Not provided	Provided but more plantation required, green net should be provided temporarily	<ul style="list-style-type: none"> • The unit should stop the production beyond the consented capacity. • Metalled/pucca road should be provided and properly maintained. • Adequate green belt should be provided.
11.	M/s Chirag Stone Crusher, Village Birhi Kalan, Tehsil Charkhi Dadri, Bhiwani	28.607210N 76.141428E	04/02/2020	Valid upto 31/03/2022	Applied on 05/02/2020	150 MTD (700 MTD) Over production	Provided	Provided	Not Provided	Not Provided	Not provided	Not sufficient, green net provided on one side	<ul style="list-style-type: none"> • The unit should stop the production beyond the consented capacity. • Wind breaking wall of sufficient length and height should be provided. • Metalled/pucca road should be maintained properly. • Telescopic chute should be provided at each delivery point with height atleast 2 feet below the wind breaking wall. • Adequate green belt should be provided.
12.	Dada Shakti Stone Crusher Vill-Birhi Kalan, Distt Bhiwani	28.607275N 76.140046E	04/02/2020	Valid upto 31/03/2021	Applied on 01/11/2019	300 MTD (600 MTD) Over production	Provided	Provided	200' & 12'	Provided but should be 2 feet below the wind breaking wall	Provided but covered with dust	Provided but required more	<ul style="list-style-type: none"> • The unit should stop the production beyond the consented capacity. • Metalled/pucca road should be maintained regularly. • Height of wind breaking wall should be increase atleast upto 16'. • Telescopic chute should be atleast 2 feet below the wind breaking wall. • Adequate green belt should be provided.
13.	Gitesh Stone Crusher Vill-Birhi Kalan, Distt Bhiwani	28.604169 N 76.138651 E	16/01/2020	Valid upto 31/03/2021	Applied on 08/10/2019	1100 TPD (500 TPD)	Provided	Provided	350' & 18'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> • Adequate green belt should be provided.

14.	M/s Jai Baba Jamna Giri Stone Crusher, Vill. Birhi Kalan, Charkhi Dadri	28.6086378N 76.139128E	04/02/2020	Valid upto 31/03/2022	Applied on 06/10/2019	250 MTD (250 MTD)	Provided	Provided but not sufficient (40 only)	200' & 16'	Provided but should be 2 feet below the wind breaking wall	Provided but covered with dust	Provided along with green net one side	<ul style="list-style-type: none"> Atleast 50 water sprinklers should be provided. Telescopic chute should be atleast 2 feet below the wind breaking wall. Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.
15.	Jagdish Pahal Stone Crusher Village Birhi Kalan	28.608185N 76.139337E	04/02/2020	Valid upto 31/03/2021	Applied on 19/09/2019	--- (300 TPD)	Provided	Provided	150' & 20'	Provided	Provided	Provided but one side green net required	<ul style="list-style-type: none"> Adequate green belt should be provided.
16.	M/s Jai Baba Shyam Stone Crusher New name M/s New Rapid stone crusher, Vill-Birhi Kalan, Distt Bhiwani	28.608678N 76.139627E	04/02/2020	Valid upto 30/09/2020	Applied on 14/01/2020	--- (300 TPD)	Provided	Provided	130' & 18'	Provided, but damaged	Provided but covered with dust	Provided but not satisfactory	<ul style="list-style-type: none"> Telescopic chute should be maintained properly. Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.
17.	M/s Jai Dada Buddha Stone Crusher, Village Birhi Kalan, Tehsil Charkhi Dadri, Bhiwani	28.612008N 76.138822E	04/02/2020	Valid upto 31/03/2021	Applied on 17/12/2019	--- (700 TPD)	Provided	Provided	180' & 12'	Provided but should be 2 feet below the wind breaking wall	Provided but covered with dust	Provided	<ul style="list-style-type: none"> Metalled/pucca road should be maintained regularly. Height of wind breaking wall should be increased atleast upto 16'. Height of telescopic chute should be atleast 2' below the wind breaking wall. Adequate green belt should be provided.
18.	Jai Matadi Stone Crusher Vill. - Birhi Kalan	28.610719 N 76.139549 E	17/01/2020	Valid upto 31/03/2021	Applied on 25/11/2019	800 MTD (700 MTD)	Provided	Provided	150' & 16'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Adequate green belt should be provided.
19.	Kanhaiya Stone Crusher Vill. - Birhi Kalan	28.608670 N 76.140013 E	17/01/2020	Valid upto 31/03/2021	Applied on 16/01/2020	1000 MTD (700 MTD)	Provided	Provided	50' & 16'	Provided	Provided & maintained	No plantation	<ul style="list-style-type: none"> Adequate green belt should be provided.
20.	Mahadev Stone Crusher Vill. - Birhi Kalan	28.609313 N 76.138547 E	17/01/2020	Valid upto 31/03/2023	Applied on 12/12/2019	1100 MTD (800 MTD)	Provided	Provided	200' & 18'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Adequate green belt should be provided.
21.	Mahaluxmi Stone Crusher Vill. - Birhi Kalan, Charkhi Dadri, Distt. Bhiwani	28.610385 N 76.139730 E	17/01/2020	Valid upto 31/03/2024	Applied on 17/01/2020	550 MTD (500 MTD)	Provided	Provided	150' & 18'	Not provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Telescopic chute should be provided at each delivery point with height atleast 2 feet below the wind breaking wall Adequate green belt should be provided.

22.	Mayur Stone Crusher Vill. - Birhi Kalan	28.6129868N 76.139201E	17/01/2020	Valid upto 31/03/2021	Applied on 15/01/2020	300 MTD (250 MTD)	Provided	Provided	200' & 18'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Adequate green belt should be provided.
23.	Neelkanth Mahadev Grit Udyog, Vill. - Birhi Kalan	28.606167 N 76.139587 E	17/01/2020	Valid upto 31/03/2022	Applied on 06/10/2019	400 MTD (400 MTD)	Provided	Provided	200' & 16'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Adequate green belt should be provided.
24.	Purple Stone Crusher Vill. - Birhi Kalan	28.608110 N 76.141747 E	17/01/2020	Valid upto 31/03/2021	Applied on 16/01/2020	-- (450 MTD)	Provided	Provided	150' & 16'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Adequate green belt should be provided.
25.	Shiv Shakti Grit Udyog Vill. - Birhi Kalan	28.610259 N 76.139208 E	16/01/2020	Valid upto 31/03/2021	Applied on 23/11/2019	--- (700 MTD)	Provided	Provided	200' & 18'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Adequate green belt should be provided.
26.	Shiva Stone Crusher Vill. - Birhi Kalan	28.607002 N 76.138705 E	17/01/2020	Valid upto 31/03/2022	Applied on 14/01/2020	150 MTD (250 MTD) Over production	Provided	Provided	360' & 18'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> The unit should stop the production beyond the consented capacity. Adequate green belt should be provided.
27.	Shree Radhey Stone Crusher Vill. - Birhi Kalan, Charkhi Dadri	28.612710 N 76.139251 E	17/01/2020	Valid upto 31/03/2024	Applied on 22/11/2019	250 MTD (400 MTD) Over production	Provided	Provided	200' & 16'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> The unit should stop the production beyond the consented capacity. Adequate green belt should be provided.
28.	Shree Rattan Grit Udyog Vill. - Birhi Kalan	28.610705 N 76.138769 E	17/01/2020	Valid upto 31/03/2021	Applied on 16/01/2020	--- (1000 MTD)	Provided	Provided	200' & 16'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Adequate green belt should be provided.
29.	Swastik Stone Crusher Vill. - Birhi Kalan	28.607697 N 76.137811 E	16/01/2020	Valid upto 31/03/2022	Applied on 01/11/2019	250 MTD (500 MTD) Over production	Provided	Provided	200' & 17'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> The unit should stop the production beyond the consented capacity. Adequate green belt should be provided.
30.	M/S. Milan Stone Crusher Village: Kaliyana	28.574989 N 76.20500 E	16/01/2020	Valid upto 27/06/2024	Applied on 12/10/2019	300 MTD (250 MTD)	Provided	Provided	170' & 16'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Telescopic chute should be atleast 2 feet below the wind breaking wall. Adequate green belt should be provided.
31.	M/S. New Baba Sita Nath Village: Kaliyana	28.570270 N 76.2000 E	16/01/2020	Valid upto 31/03/2020	Applied on 23/09/2019	--- (250 MTD)	Provided	Provided	165' & 18'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Adequate green belt should be provided.
32.	M/S. Om Shivam Stone Crusher. Village: Kaliyana	28.573454 N 76.20100 E	16/01/2020	Valid upto 31/03/2024	Applied on 10/01/2020	250 TPD (250 MTD)	Provided	Provided	200' & 16'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Telescopic chute should be atleast 2 feet below the wind breaking wall. Adequate green belt should be provided.
33.	M/S. Pradhan Stone Crusher Village: Kaliyana	28.5731267N 76.201730E	16/01/2020	Valid upto 31/03/2023	Applied on 14/01/2020	600 (300 MTD)	Provided	Provided	170' & 16'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Telescopic chute should be atleast 2 feet below the wind breaking wall. Adequate green belt should be provided.
34.	M/S. RBS Stone Crusher Village: Kaliyana	28.570926 N 76.20100 E	16/01/2020	Valid upto 31/03/2022	Applied on 29/09/2019	80MTD (40 MTD)	Provided	Provided	165' & 18'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Telescopic chute should be atleast 2 feet below the wind breaking wall. Adequate green belt should be provided.

35.	M/S. Rao Stone Crusher Village: Kaliyana	28.572296 N 76.20700 E	16/01/2020	Valid upto 31/03/2022	Applied on 14/01/2020	150 MTD (100 MTD)	Provided	Provided	165' & 17'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Telescopic chute should be atleast 2 feet below the wind breaking wall. Adequate green belt should be provided.
36.	M/S. Shree Balaji Stone Crusher, Village: Kaliyana	28.570603 N 76.20000 E	16/01/2020	Valid upto 31/03/2022	Applied on 10/01/2020	100 MTD (100 MTD)	Provided	Provided	200' & 16'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Telescopic chute should be atleast 2 feet below the wind breaking wall. Adequate green belt should be provided.
37.	M/S. Sri Shyam Stone Crusher Village: Kaliyana	28.574004 N 76.20000 E	16/01/2020	Valid upto 31/03/2023	Applied on 30/09/2019	250 MTD (250 MTD)	Provided	Provided	180' & 18'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Telescopic chute should be atleast 2 feet below the height of wind breaking wall. Adequate green belt should be provided.
38.	M/S. Zamidar Stone Crusher Village: Kaliyana	28.573967 N 76.20700 E	16/01/2020	Valid upto 31/03/2023	Applied on 11/01/2020	300 MTD (250 MTD)	Provided	Provided	165' & 18'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Telescopic chute should be atleast 2 feet below the height of wind breaking wall. Adequate green belt should be provided.
39.	Dada Ram Prasad Stone Crusher, Vill. Kheri Battar	28.5562785N 76.1868669E	15/01/2020	Valid upto 31/03/2021	Applied on 25/09/2019	--- (700TPD)	Provided	Provided	Provided	Provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Metalled/pucca road should be regularly maintained. Adequate green belt should be provided.
40.	Dev Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	28.558563 N 76.186286 E	21/01/2020	Valid upto 31/03/2024	Applied on 10/01/2020	100 TPD (---)	Provided	Provided	200' & 20'	Provided, only for dust conveynor belt	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Logbook for production details should be maintained. Telescopic chute should be provided on each delivery point with the release point atleast 2 feet below the height of wind breaking wall. Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.
41.	Dhankaur Stone Crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	28.569871 N 76.177195 E	21/01/2020	Valid upto 31/03/2021	Applied on 17/01/2020	--- (250 TPD)	Provided	Provided	170' & 18'	Provided	Provided	Provided but more plantation required	<ul style="list-style-type: none"> Adequate green belt should be provided.
42.	Dhanpat Stone crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	28.568830N 76.1894384E	20/01/2020	Valid upto 31/03/2022	Applied on 24/09/2019	100 TPD (800 TPD) Over production	Provided	Provided	225' & 18'	Not provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> The unit should stop the production beyond the consented capacity. Metalled/pucca road should be maintained regularly. Telescopic chute should be provided on each delivery point with the height atleast 2 feet below the height of wind breaking wall. Adequate green belt should be provided.
43.	Diamond Stone crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	28.555719 N 76.184323 E	21/01/2020	Valid upto 31/09/2020	Applied on 27/09/2019	--- (1200 TPD)	Provided	Provided	165' & 25'	Provided, only on one conveyer belt	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Telescopic chute should be provided on each delivery point with the release point atleast 2 feet below the height of wind breaking wall. Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.
44.	Ekta stone crusher village Kheri Battar Bhiwani	28.568917 N 76.175479 E	21/01/2020	Valid upto 31/03/2021	Applied on 13/1/2020	--- (900 TPD)	Provided	Provided	180' & 16'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Adequate green belt should be provided.

45.	Gohana Stone crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	28.559367 N 76.188879 E	21/01/2020	Valid upto 31/03/2022	Not having bore-well	300 TPD (---)	Provided	Provided	200' & 15'	Not provided	Not provided	Not provided	<ul style="list-style-type: none"> Logbook for production details should be maintained. Height of wind breaking wall should be increased atleast upto 16'. Telescopic chute should be provided on each delivery point with the height atleast 2 feet below the height of wind breaking wall Metalled/pucca road should be provided and maintained properly. Adequate green belt should be provided.
46.	Jai Ambey Stone Crusher, Village Kheri Battar, Charkhi Dadri	28.568338 N 76.183494 E	21/01/2020	Valid upto 31/03/2022	Applied on 10/01/2020	90 MTD (100 MTD) Over production	Provided	Provided	165' & 16'	Provided but only on one conveyer belt	Not provided	Provided but more plantation required	<ul style="list-style-type: none"> The unit should stop the production beyond the consented capacity. Telescopic chute should be provided on each delivery point with the release point atleast 2 feet below the height of wind breaking wall. Metalled/pucca road should be provided and maintained regularly. Adequate green belt should be provided.
47.	Jai BABA Stone Crusher, Village Kheri Battar, Bhiwani	28.569524N 76.188206E	20/01/2020	Valid upto 31/03/2021	Applied on 30/09/2019	--- (80 TPD)	Provided	Provided	165' & 20'	Not provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Telescopic chute should be provided on each delivery point with the release point atleast 2 feet below the height of wind breaking wall. Adequate green belt should be provided.
48.	Jai Bajrangbali Stone Crusher, Village Kheri Battar	28.567098 N 76.184639 E	21/01/2020	Valid upto 30/03/2020	Applied on 24/09/2019	--- (700 TPD)	Provided	Provided	200' & 18'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Adequate green belt should be provided.
49.	Jai Durga Stone Crusher, Village Kheri Battar, Bhiwani	28.5688690N 76.1847093E	20/01/2020	Valid upto 30/03/2021	Applied on 24/09/2019	100TPD (250 TPD) Over production	Provided	Provided	185' & 18'	Not provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> The unit should stop the production beyond the consented capacity. Telescopic chute should be provided with the height atleast 2 feet below the height of wind breaking wall Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.
50.	JAI Mahadev Stone Crusher, Kheri Battar	28.567110 N 76.189741 E	21/01/2020	Valid upto 31/03/2024	Applied on 10/01/2020	400TPD (491 TPD) Over production	Provided	Provided	200' & 16'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> The unit should stop the production beyond the consented capacity. Adequate green belt should be provided.
51.	Jai Shree Ganesh Stone Crusher Vill-Kheri Battar	28.570200N 76.185600E	20/01/2020	Valid upto 30/09/2020	Applied on 01/11/2019	--- (400 TPD)	Provided	Provided	Provided	Not provided	Provided	Provided but more plantation required	<ul style="list-style-type: none"> Telescopic chute should be provided with the height atleast 2 feet below the height of wind breaking wall. Adequate green belt should be provided.
52.	Jai Shree Shyam Stone Crusher, Village Kheri Battaer	28.561900N 76.185000E	21/01/2020	Valid upto 31/03/2024	Applied on 23/11/2019	350 TPD (300 TPD)	Provided	Provided	Provided	Provided	Provided	Provided but more plantation required	<ul style="list-style-type: none"> Adequate green belt should be provided.
53.	Jai Siya Ram Stone Crusher, Vill. Kheri Battar, Bhiwani	28.570200N 76.182600E	20/01/2020	Valid upto 31/03/2021	Not provided	--- (400 TPD)	Provided	Provided	Provided	Not provided	Provided	Provided but required more plantation	<ul style="list-style-type: none"> NOC from CGWA for groundwater abstraction should be obtained. Telescopic chute should be provided with the height atleast 2 feet below the height of wind breaking wall Adequate green belt should be provided.

54.	Krishna Stone Crusher-I, Vill. Kheri Battar	28.565200 N 76.184300 E	20/01/2020	Valid upto 31/03/2021	Applied on 18/09/2019	--- (1500 TPD)	Provided	Provided	Provided	Not provided	Provided	Provided but required more plantation	<ul style="list-style-type: none"> Telescopic chute should be provided with the height atleast 2 feet below the height of wind breaking wall. Adequate green belt should be provided.
55.	Krishna Stone Crusher-II, Vill. Kheri Battar	28.564800N 76.186700E	21/01/2020	Valid upto 31/03/2021	Applied on 10/01/2020	--- (500 TPD)	Provided	Provided	150' & 18'	Provided	Provided	Provided but more plantation required	<ul style="list-style-type: none"> Wind breaking wall should have adequate length. Adequate green belt should be provided.
56.	Larsen and Toubro Limited, Vill Kheri Battar	28.557000N 76.188200E	21/01/2020	Valid upto 30/04/2024	Applied on 23/11/2019	5000 MTD (2000 MTD)	Provided	Provided	---	Provided	Provided	Provided but more plantation required	<ul style="list-style-type: none"> Wind breaking wall of sufficient height and length should be provided. Adequate green belt should be provided.
57.	Mahadev Stone Crusher, Vill. Kheri Battar	28.566500N 76.188200E	21/01/2020	Valid upto 31/03/2021	Applied on 20/09/2019	--- (100 TPD)	Provided	Provided	200' & 18'	Provided	Provided	Provided but more plantation required	<ul style="list-style-type: none"> Adequate green belt should be provided.
58.	Maman Stone Crusher, VPO Kheri Battar, Bhiwani	28.564600N 76.185700E	20/01/2020	Valid upto 31/03/2022	Applied on 10/01/2020	100 MTD (500 MTD) Over production	Provided	Not Provided	Provided	Not Provided	Provided	Provided but more plantation required	<ul style="list-style-type: none"> The unit should stop the production beyond the consented capacity. Atleast 50 numbers of sprinklers should be provided for dust suppression. Telescopic chute should be provided with the height atleast 2 feet below the height of wind breaking wall Adequate green belt should be provided.
59.	M/s QEM Processing Pvt. Ltd, Kheri Battaer	28.555 N 76.184 E	16/01/2020	Valid upto 31/03/2021	Applied on 20/09/2019	--- (170 TPH)	Provided	Provided	Provided	Not provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Telescopic chute should be provided with the height atleast 2 feet below the height of wind breaking wall on each product delivery conveynor belt. Adequate green belt should be provided.
60.	M/s Sanskar Stone Crusher, Kheri Battaer	28.551 N 76.1860 E	15/01/2020	Valid upto 31/03/2024	Applied on 23/11/2019	220 MTD (376 MTD) Over production	Provided	Provided	Provided	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> The unit should stop the production beyond the consented capacity. Adequate green belt should be provided.
61.	M/s Shiv Durga Stone Crusher, Village : Kheri Battar	28.565898 N 76.188518 E	21/01/2020	Valid upto 21/11/2024	Applied on 16/01/2020	600 MTD (600 MTD)	Provided	Provided	220' & 20'	Not provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Telescopic chute should be provided with the height atleast 2 feet below the height of wind breaking wall from each product delivery conveynor belt. Adequate green belt should be provided.
62.	M/s Shiv Shakti Stone Crusher, Village : Kheri Battar, Charkhi Dadri, Haryana	28.557451 N 76.188488 E	21/01/2020	Valid upto 31/03/2023	Applied on 20/09/2019	5000 MTD (600 MTD)	Provided	Provided but not sufficient (13 in no. only)	300' & 14'	Not provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Atleast 50 no. of water sprinkler should be present. Height of wind breaking wall should be increased atleast upto 16 feet. Telescopic chute should be provided with the height atleast 2 feet below the height of wind breaking wall from each product delivery conveynor belt. Adequate green belt should be provided.
63.	M/s Shree Ram Stone Crusher, Village Kheri Battar, Charkhi Dadri	28.552591 N 76.188622 E	20/01/2020	Valid upto 31/03/2021	Applied on 01/10/2019	---	Provided	Provided	Provided	Provided but discharge point was not below wind breaking wall	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Logbook for production details should be maintained. Discharge point of telescopic chute should be atleast 2 feet below the height of wind breaking wall. Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.

64.	M/s Shree Satyam Stone Crusher, Village Kheri Battar, Charkhi Dadri	28.570525 N 76.188109 E	21/01/2020	Valid upto 31/03/2023	Applied on 25/09/2019	200 MTD (---)	Provided	Provided	Provided	Provided but discharge point was not below wind breaking wall	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> • Logbook for production details should be maintained. • Discharge point of telescopic chute should be atleast 2 feet below the height of wind breaking wall. • Metalled/pucca road should be maintained regularly. • Adequate green belt should be provided.
65.	M/s Shri Giriraj Stone Crusher, Vill. Kheri Battar, Charkhi Dadri	28.570166 N 76.183628 E	20/01/2020	Valid upto 31/03/2021	Applied on 10/01/2020	---	Provided	Provided	Provided	Provided but discharge point was not below wind breaking wall	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> • Logbook for production details should be maintained. • Discharge point of telescopic chute should be atleast 2 feet below the height of wind breaking wall. • Metalled/pucca road should be maintained regularly. • Adequate green belt should be provided.
66.	M/s Shree Hari Stone Crusher, Village Kheri Battar, Charkhi Dadri	28.551916 N 76.187785 E	20/01/2020	Valid upto 31/03/2021	Applied on 27/11/2019	---	Provided	Provided	Not provided	Provided but discharge point was not below wind breaking wall	Provided & but maintained	Provided but more plantation required	<ul style="list-style-type: none"> • Logbook for production details should be maintained. • Wind breaking wall of adequate length and height should be provided. • Discharge point of telescopic chute should be atleast 2 feet below the height of wind breaking wall. • Metalled/pucca road should be maintained regularly. • Adequate green belt should be provided.
67.	M/s Shree Sai Baba Stone Crusher, Village Kheri Battar, Charkhi Dadri	28.551876 N 76.186921 E	20/01/2020	Valid upto 31/03/2021	Applied on 23/11/2019	---	Provided	Provided	Provided	Provided	Not Provided	Provided but more plantation required	<ul style="list-style-type: none"> • Logbook for production details should be maintained. • Metalled/pucca road should be provided and regularly maintained. • Adequate green belt should be provided.
68.	M/s Shree Shivam Stone Crusher, Village Kheri Battar, Charkhi Dadri	28.552994 N 76.186941 E	20/01/2020	Valid upto 31/03/2021	Applied on 30/09/2019	---	Provided	Provided	Provided	Provided but discharge point was not below wind breaking wall	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> • Logbook for production details should be maintained. • Discharge point of telescopic chute should be atleast 2 feet below the height of wind breaking wall. • Metalled/pucca road should be maintained regularly. • Adequate green belt should be provided.
69.	M/s Siwach Stone Crusher, Village Kheri Battar, Charkhi Dadri	28.568676 N 76.189682 E	21/01/2020	Valid upto 31/03/2022	Applied on 15/01/2020	---	Provided	Provided	Provided	Provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> • Logbook for production details should be maintained. • Metalled/pucca road should be provided and regularly maintained. • Adequate green belt should be provided.

70.	M/s Shubh Ram Stone Crusher, Village Kheri Battar, Charkhi Dadri	28.551636 N 76.186706 E	20/01/2020	Valid upto 31/03/2020	Applied on 05/10/2019	200 TPD (---)	Provided	Provided	Provided	Not provided	Not Provided	Provided but more plantation required	<ul style="list-style-type: none"> Logbook for production details should be maintained. Telescopic chute should be provided with the height atleast 2 feet below the height of wind breaking wall from each product delivery conveynor belt. Metalled/pucca road should be provided and regularly maintained. Adequate green belt should be provided.
71.	M/s Subham Stone Crusher, Village Kheri Battar, Charkhi Dadri	28.554719 N 76.189537 E	20/01/2020	Valid upto 31/03/2021	Applied on 24/09/2019	---	Provided	Provided	Provided	Not provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Logbook for production details should be maintained. Telescopic chute should be provided with the height atleast 2 feet below the height of wind breaking wall from each product delivery conveynor belt. Metalled/pucca road should be regularly maintained. Adequate green belt should be provided.
72.	M/s Sunrise Stone Crusher, Village Kheri Battar, Charkhi Dadri	28.558610 N 76.184577 E	21/01/2020	Valid upto 31/03/2024	Applied on 16/01/2020	450 MTD (---)	Provided	Provided	Provided	Provided but discharge point was not below wind breaking wall	Provided but not maintained	Provided	<ul style="list-style-type: none"> Logbook for production details should be maintained. Discharge point of telescopic chute should be atleast 2 feet below the height of wind breaking wall. Metalled/pucca road should be maintained regularly.
73.	M/s Suryawanshi Stone Crusher, Village Kheri Battar	28.554374 N 76.186734 E	21/01/2020	Valid upto 31/03/2022	Applied on 01/11/2019	200 MTD (---)	Provided	Provided	Provided	Provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Logbook for production details should be maintained. Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.
74.	M/s Venus Stone Crusher, Village Kheri Battar, Charkhi Dadri	28.559283 N 76.184858 E	21/01/2020	Valid upto 31/03/2022	Applied on 28/11/2019	200 MTD (---)	Provided	Provided	Provided	Provided	Not provided	Provided but more plantation required	<ul style="list-style-type: none"> Logbook for production details should be maintained. Metalled/pucca road should be provided and maintained regularly. Adequate green belt should be provided.
75.	M/s Vishal Stone Crusher, Village Kheri Battar	28.557827 N 76.184505 E	21/01/2020	Valid upto 31/03/2024	Applied on 21/09/2019	1100 MTD (665 MTD)	Provided	Provided	Provided	Provided	Provided and maintained	Provided but more plantation required	<ul style="list-style-type: none"> Adequate green belt should be provided.
76.	M/s Krishna Stone Crusher & Supplier, Village Kheri Battar	28.552888 N 76.178548 E	21/01/2020	Valid upto 31/03/2023	Applied on 20/09/2019	300 MTD (---)	Provided	Provided	Provided	Provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Logbook for production details should be maintained. Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.
77.	Ashoka Stone Crusher, Vill. - Mankawas	28.63119 N 76.16581 E	16/01/2020	Valid upto 31/03/2021	Applied on 15/01/2020	--- (200 TPD)	Provided	Provided	50 m & 18'	Provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.
78.	Ashu Stone Crusher, Vill. - Mankawas	28.62943 N 76.16629 E	16/01/2020	Valid upto 31/03/2021	Not applicable	--- (100 TPD)	Provided	Provided	50 m & 18'	Provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.

79.	Baba Hanuman Stone Crusher Vill. - Mankawas Charkhi Dadri, Bhiwani	28.63038 N 76.16542 E	16/01/2020	Valid upto 31/03/2022	Not applicable	200 TPD (100 TPD)	Provided	Provided	50 m & 16'	Not provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Telescopic chute should be provided with discharge point atleast 2 feet below the height of wind breaking wall. Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.
80.	Dada Gosai Stone Crushing Mills Vill.- Mankawas	28.62801 N 76.16506 E	16/01/2020	Valid upto 31/03/2021	Applied on 15/01/2020	--- (320 TPD)	Provided	Provided	60 m & 19'	Provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.
81.	Dadri Stone Crusher Vill.- Mankawas	28.63072 N 76.16779 E	16/01/2020	Valid upto 30/09/2020	Not applicable	--- (250 TPD)	Provided	Provided	60 m & 16'	Provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.
82.	Delhi Stone Crusher Vill. - Mankawas Charkhi Dadri, Bhiwani	28.63083 N 76.16538 E	17/01/2020	Valid upto 31/03/2024	Applied on 17/01/2020	80TPD (80 TPD)	Provided	Provided	65 m & 22'	Not provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Telescopic chute should be provided with discharge point atleast 2 feet below the height of wind breaking wall. Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.
83.	Gawar Construction Ltd Vill. - Mankawas Charkhi Dadri	28.63177 N 76.16668 E	16/01/2020	Valid upto 31/03/2023	Not applicable	200 TPH (500 TPD)	Provided	Provided	50 m & 18'	Not provided	Provided but not maintained	Provided	<ul style="list-style-type: none"> Telescopic chute should be provided with discharge point atleast 2 feet below the height of wind breaking wall. Metalled/pucca road should be maintained regularly.
84.	Jai Balaji Stone Crusher Vill.- Mankawas	28.630110 N 76.167002 E	16/01/2020	Valid upto 31/03/2021	Applied on 13/01/2020	--- (300 TPD)	Provided	Provided	55 m & 18'	Provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.
85.	Jai Shree Ram Stone Crusher Vill. - Mankawas Charkhi Dadri, Bhiwani	28.61883 N 76.16375 E	16/01/2020	Valid upto 31/03/2021	Not applicable	--- (200 TPD)	Provided	Provided	55 m & 18'	Not provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Telescopic chute should be provided with discharge point atleast 2 feet below the height of wind breaking wall. Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.
86.	Kanshi Ram Stone Crusher Vill. - Mankawas Charkhi Dadri, Bhiwani	28.6320 N 76.1680 E	17/01/2020	Valid upto 31/03/2023	Applied on 25/11/2019	200 TPH (400 TPD)	Provided	Provided	50 m & 18'	Not provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Telescopic chute should be provided with discharge point atleast 2 feet below the height of wind breaking wall. Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.
87.	Laxmi Stone Crusher Vill.- Mankawas	28.62969 N 76.16529 E	16/01/2020	Valid upto 31/03/2021	Not applicable	--- (300 TPD)	Provided	Provided	70 m & 20'	Provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.
88.	Maa Pitambara Mines and Crushers LLP Vill.- Mankawas	28.63425 N 76.16851 E	17/01/2020	Valid upto 31/03/2024	Not applicable	300 TPH (800 TPD)	Provided	Provided	70 m & 18'	Provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.
89.	Maha Laxmi Stone Mills Vill. - Mankawas	28.63434 N 76.16871 E	17/01/2020	Valid upto 31/03/2024	Not applicable	300 TPH (600 TPD)	Provided	Provided	65 m & 18'	Provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.

90.	NECC Mines & Minerals Vill.- Mankawas	28.63201 N 76.16777 E	16/01/2020	Valid upto 31/03/2021	Not applicable	220 TPH (1000 TPD)	Provided	Provided	60 m & 16'	Provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> • Metalled/pucca road should be maintained regularly. • Adequate green belt should be provided.
91.	Panchmukhi Stone Crusher Vill.- Mankawas	28.63287 N 76.16457 E	17/01/2020	Valid upto 30/09/2020	Not applicable	--- (200 TPD)	Provided	Provided	70 m & 18'	Provided	Provided but not maintained	Provided	<ul style="list-style-type: none"> • Metalled/pucca road should be maintained regularly.
92.	Shiv Shanti Stone Crusher Vill.- Mankawas	28.63068 N 76.16558 E	16/01/2020	Valid upto 31/03/2021	Not applicable	--- (200 TPD)	Provided	Provided	60 m & 18'	Provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> • Metalled/pucca road should be maintained regularly. • Adequate green belt should be provided.
93.	Shivalik Stone Crusher, Village Mankawas, Charkhi Dadri	28.631283 N 76.167875 E	16/01/2020	Valid upto 31/03/2022	Not applicable	200 MTD (700 MTD) Over production	Provided	Provided	150 m & 18'	Provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> • The unit should stop the production beyond the consented capacity. • Metalled/pucca road should be maintained regularly. • Adequate green belt should be provided.
94.	Shree Ram Stone Crusher, Vill. Mankawas, Charkhi Dadri	28.6320443N 76.1660238E	16/01/2020	Valid upto 30/09/2020	Not applicable	--- (1000 MTD)	Provided	Provided	100 m & 18'	Not provided	Not provided	Not provided	<ul style="list-style-type: none"> • Telescopic chute should be provided with discharge point atleast 2 feet below the height of wind breaking wall. • Metalled/pucca road should be maintained regularly. • Adequate green belt should be provided.
95.	Suraj Stone Crushing CO., Vill. Mankawas, Charkhi Dadri, Bhiwani, Haryana	28.6315669N 76.1652522E	16/01/2020	Valid upto 31/03/2021	Not applicable	--- (800 MTD)	Provided	Provided	150 m & 18'	Not provided	Not provided	Not provided	<ul style="list-style-type: none"> • Telescopic chute should be provided with discharge point atleast 2 feet below the height of wind breaking wall. • Metalled/pucca road should be maintained regularly. • Adequate green belt should be provided.
96.	M/s Om Stone Crusher, Mankawas	28.631704 N 76.167005 E	22/01/2020	Valid upto 31/03/2021	Applied on 16/01/2020	---	Provided	Provided	Provided	Provided	Provided and maintained	Provided but more plantation required	<ul style="list-style-type: none"> • Logbook for production details should be maintained. • Adequate green belt should be provided
97.	NECC Mining Corporation Unit 2, Village Pandwan	28.6318602N 76.1670115E	28/01/2020	Valid upto 31/03/2022	Not applicable	1800 MTD (1200 MTD)	Provided	Provided	500 m & 18'	Provided	Provided	Provided but more plantation required	<ul style="list-style-type: none"> • Adequate green belt should be provided.
98.	NECC Mining Corporation, Village Pandwan	28.6154816N 76.1607521E	28/01/2020	Valid upto 31/03/2022	Not applicable	1800 MTD (1500 MTD)	Provided	Provided	500 m & 18'	Provided	Provided	Provided but more plantation required	<ul style="list-style-type: none"> • Adequate green belt should be provided.
99.	NECC Roadways, Village Pandwan	28.6157583N 76.1596148E	28/01/2020	Valid upto 31/03/2022	Not applicable	1800 MTD (1800 MTD)	Provided	Provided	500 m & 18'	Provided	Provided	Provided but more plantation required	<ul style="list-style-type: none"> • Adequate green belt should be provided.
100.	M/s. Shyam Stones Vill. Pichopa Kalan	28.539039 N 76.089980 E	15/01/2020	Valid upto 31/03/2024	Not applied	350 MTD (200 MTD)	Provided	Provided	Provided	Provided	Provided and maintained	Provided but more plantation required	<ul style="list-style-type: none"> • Unit should obtain NOC from CGWA for abstraction of groundwater. • Adequate green belt should be provided.

101.	M/s. Dada Syonand Maharaj Stone Crusher Pichopa Kalan , Bhiwani - 127021	28.551951 N 76.087267 E	15/01/2020	Valid upto 31/03/2022	Applied on 14/01/2020	250 MTD (540 MTD) Over production	Provided	Provided	Provided	Provided but not below the height of wind breaking wall	Provided and maintained	Provided but more plantation required	<ul style="list-style-type: none"> The unit should stop the production beyond the consented capacity. Telescopic chute should be atleast 2 feet below the height of wind breaking wall. Adequate green belt should be provided.
102.	M/s. Dharampal Stone Crusher Pichopa Kalan	28.542241 N 76.092364 E	14/01/2020	Valid upto 21/03/2021	Applied on 10/01/2020	--- (530 TPD)	Provided	Provided	Provided	Provided	Provided and maintained	Provided but more plantation required	<ul style="list-style-type: none"> Adequate green belt should be provided.
103.	M/s. Durga Stone Crusher Vill. Pichopa Kalan	28.539421 N 76.088864 E	14/01/2020	Valid upto 08/02/2023	Applied on 3/12/2019	250 TPH (370 TPD)	Provided	Provided	Provided	Not provided	Provided and maintained	Provided but more plantation required	<ul style="list-style-type: none"> Telescopic chute should be provided at each delivery point and the height should be atleast 2 feet below the wind breaking wall. Adequate green belt should be provided.
104.	M/s. Jai Balaji Stone Crusher Pichopa Kalan	28.551534 N 76.085859 E	15/01/2020	Valid upto 31/03/2022	Applied on 09/01/2020	200 MTD (266 MTD) Over production	Provided	Provided	Provided	Provided	Provided and maintained	Provided but more plantation required	<ul style="list-style-type: none"> The unit should stop the production beyond the consented capacity. Adequate green belt should be provided.
105.	M/s. K.M.P. Stone Crusher Vill. Pichopa Kalan	28.538658 N 76.090353 E	14/01/2020	Valid upto 31/03/2024	Applied on 12/01/2020	300 TPH (490 TPD)	Provided	Provided	Provided	Provided but not below the height of wind breaking wall	Provided but not maintained	Not provided	<ul style="list-style-type: none"> Telescopic chute should be provided at each delivery point and the height should be atleast 2 feet below the wind breaking wall. Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.
106.	M/s. Khatu Shyam. Stone Crusher Vill. Pichopa Kalan	28.553736 N 76.082112 E	15/01/2020	Valid upto 31/03/2024	Applied on 10/01/2020	1000 TPD (70 TPD)	Provided	Provided	Provided	Not provided	Provided but not maintained	Not provided	<ul style="list-style-type: none"> Telescopic chute should be provided at each delivery point and the height should be atleast 2 feet below the wind breaking wall. Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.
107.	M/s. JM - Company Vill. Pichopa Kalan, Tehsil Charkhi Dadri	28.552034 N 76.083168 E	15/01/2020	Valid upto 31/03/2023	Applied on 14/01/2020	300 TPD (137 TPD)	Provided	Provided	Provided	Provided but not below the height of wind breaking wall	Provided and maintained	Provided but more plantation required	<ul style="list-style-type: none"> Telescopic chute should be provided at each delivery point and the height should be atleast 2 feet below the wind breaking wall. Adequate green belt should be provided.
108.	M/s. Rakesh Malik Stone Crusher Vill. Pichopa Kalan	28.551639 N 76.083650 E	15/01/2020	Valid upto 31/03/2023	Applied on 11/01/2020	300 MTD (666 MTD) Over production	Provided	Provided	Provided	Provided but not below the height of wind breaking wall	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> The unit should stop the production beyond the consented capacity. Telescopic chute should be atleast 2 feet below the height of wind breaking wall. Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.

109.	M/s Sohna Aggregate Solutions (18CRD63956) Village Pichopa Kalan	28.551021 N 76.079544 E	21/01/2020	Valid upto 31/03/2024	Applied on 15/01/2020	400 MTD (100 MTD)	Provided	Provided	Provided	Provided	Provided and maintained	Provided but more plantation required	• Adequate green belt should be provided.
110.	M/s Mahashay Stone Crusher Village Pichopa Kalan	28.554132 N 76.082467 E	21/01/2020	Valid upto 31/03/2024	Applied on 12/01/2020	1200 MTD (50 MTD)	Provided	Provided	Provided	Provided	Provided and maintained	Provided but more plantation required	• Adequate green belt should be provided.
111.	M/s MDN Stone Crusher, Village Pichopa Kalan	28.554229 N 76.089244 E	20/01/2020	Valid upto 31/03/2022	Applied on 11/01/2020	350 TPD (250 TPD)	Provided	Provided	Provided	Provided	Provided and maintained	Provided but more plantation required	• Adequate green belt should be provided.
112.	M/s Neelam Stone Crusher Village Pichopa Kalan	28.550230 N 76.083250 E	21/01/2020	Valid upto 31/03/2023	Applied on 15/01/2020	300 TPH (500 TPD)	Provided	Provided but need more (30 only)	Not Provided	Provided	Provided and maintained	Provided but more plantation required	• Atleast 50 no. of water sprinkler should be provided. • Wind breaking wall of sufficient length and height should be provided. • Adequate green belt should be provided.
113.	M/s New Avtar Stone Crusher Vill. Pichopa Kalan	28.538411 N 76.089579 E	21/01/2020	Valid upto 31/03/2024	Applied on 23/11/2019	300 TPH (950 TPD)	Provided	Provided	Provided	Provided	Provided and maintained	Provided but more plantation required	• Adequate green belt should be provided.
114.	M/s New Bharat Stone Crushing Company, VPO Pichopa Kalan, Tehsil and District Charkhi Dadri, Bhiwani	28.553224 N 76.082473 E	21/01/2020	Valid upto 31/03/2023	Applied on 09/01/2020	1200 MTD (500 MTD)	Provided	Provided	Provided	Provided	Provided and maintained	Provided but more plantation required	• Adequate green belt should be provided.
115.	M/s Pradhan Stone Crusher Village Pichopa Kalan	28.553765 N 76.090402 E	21/01/2020	Valid upto 31/03/2021	Applied on 10/01/2020	1000 MTD (500 MTD)	Provided	Provided	Provided	Provided	Provided and maintained	Provided but more plantation required	• Adequate green belt should be provided.
116.	M/s Rajesh Stone Crusher Village Pichopa Kalan	28.531782 N 76.088658 E	21/01/2020	Valid upto 31/03/2023	Applied on 10/01/2020	250 TPH (600 TPD)	Provided	Provided	Provided	Provided	Provided and maintained	Provided but more plantation required	• Adequate green belt should be provided.
117.	M/s Satyavir Stone Crusher, Village Pichopa Kalan	28.5516495N 76.084537E	20/01/2020	Valid upto 31/03/2021	Applied on 10/01/2020	--- (800 TPD)	Provided	Provided	Provided	Provided	Provided and maintained	Provided but more plantation required	• Adequate green belt should be provided.
118.	M/s Shiv Shakti Stone Crusher II, Village Pichopa Kalan	28.552541 N 76.080448 E	22/01/2020	Valid upto 31/03/2023	Applied on 14/1/2020	1200 MTD (1100 MTD)	Provided	Provided	Provided	Provided	Provided and maintained	Provided but more plantation required	• Adequate green belt should be provided.

119.	M/s Shiv Stone Crusher, Village Pichopa Kalan	28.550814 N 76.089775 E	20/01/2020	Valid upto 31/03/2021	Applied on 14/01/2020	--- (400 TPD)	Provided	Provided	Provided	Provided	Provided and maintained	Provided but more plantation required	<ul style="list-style-type: none"> • Adequate green belt should be provided.
120.	M/s Shivji Stone Crusher, Village Pichopa Kalan	28.5525136N 76.0888809E	22/01/2020	Valid upto 31/03/2022	Applied on 15/01/2020	400 MTD (350 MTD)	Provided	Provided	Provided	Provided	Provided and maintained	Provided but more plantation required	<ul style="list-style-type: none"> • Adequate green belt should be provided.
121.	M/s Shree Mahadev Stone Crusher Village Pichopa Kalan	28.556169 N 76.089665 E	21/01/2020	Valid upto 31/03/2020	Applied on 10/01/2020	200 TPD (200 TPD)	Provided	Provided	Provided	Provided	Provided and maintained	Provided but more plantation required	<ul style="list-style-type: none"> • Adequate green belt should be provided.
122.	Shyam Grit Udyog Village Pichopa Kalan	28.551968 N 76.087723 E	20/01/2020	Valid upto 31/03/2022	Applied on 11/01/2020	250 MTD (---)	Provided	Provided	Provided	Provided	Provided and maintained	Provided but more plantation required	<ul style="list-style-type: none"> • Logbook for production details should be maintained. • Adequate green belt should be provided.
123.	Soorya Stone Crusher village Pichopa Kalan Tehsil Charkhi Dadri	28.552895 N 76.084244 E	20/01/2020	Valid upto 31/03/2023	Applied on 19/01/2020	1200 MTD (150 MTD)	Provided	Provided	Provided	Not provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> • Telescopic chute should be provided on each delivery point with height atleast 2 feet below wind breaking wall. • Metalled/pucca road should be maintained regularly. • Adequate green belt should be provided.
124.	Suman Stone Crusher, V.P.O- Pichopa Kalan, Charkhi Dadri	28.555895 N 76.077202 E	20/01/2020	Valid upto 31/03/2023	Not applied	200 MTD (350 MTD) Over production	Provided	Provided	Provided	Not Provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> • The unit should stop the production beyond the consented capacity. • Telescopic chute should be provided on each delivery point with height atleast 2 feet below wind breaking wall. • Metalled/pucca road should be maintained regularly. • Adequate green belt should be provided.
125.	Surya Stone Crusher Vill- Pichopa Kalan	28.551815N 76.0825587E	20/01/2020	Valid upto 31/03/2023	Applied on 20/01/2020	350 TPH (250 TPD)	Provided	Provided	Provided	Provided	Provided and maintained	Provided but more plantation required	<ul style="list-style-type: none"> • Adequate green belt should be provided.
126.	Swastik Stone Crusher, Village Pichopa Kalan	28.551622 N 76.081627 E	20/01/2020	Valid upto 31/03/2022	Applied on 09/01/2020	1000 MTD (800 MTD)	Provided	Provided	Provided	Provided	Provided and maintained	Provided but more plantation required	<ul style="list-style-type: none"> • Adequate green belt should be provided.
127.	Vijay Stone Crusher, Village Pichopa Kalan	28.5493890N 76.0906260E	20/01/2020	Valid upto 31/03/2021	Applied on 10/01/2020	--- (400 TPD)	Provided	Provided	Provided	Provided	Provided and maintained	Provided but more plantation required	<ul style="list-style-type: none"> • Adequate green belt should be provided.
128.	Jai Shree Shyam Stone Crusher, Vill-Pichopa Kalan	28.537725 N 76.089127 E	22/01/2020	Valid upto 31/03/2022	Applied on 23/11/2019	350 MTD (350 MTD)	Provided	Provided	Provided	Provided	Provided and maintained	Provided but more plantation required	<ul style="list-style-type: none"> • Adequate green belt should be provided.
129.	Arya Stone Crusher, Vill- Jhohju Kalan, Tehsil & Distt Charkhi Dadri	28.488173 N 76.144791 E	21/01/2020	Valid upto 31/03/2024	Not applicable	100 MTD (100 MTD)	Provided	Provided	Provided	Not provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> • Telescopic chute should be provided on each delivery point with height atleast 2 feet below wind breaking wall. • Metalled/pucca road should be maintained regularly. • Adequate green belt should be provided.

130.	Trishul Stone Crushing Mills Vill.- Jhojhu Kalan	28.48553 N 76.14218 E	18/01/2020	Valid upto 31/03/2021	Applied on 11/01/2020	150 TPD (150 TPD)	Provided	Provided	60 m & 20'	Provided	Provided	Provided but not in two rows	• Adequate green belt should be provided.
131.	Avtar & Company Stone Crusher Vill.- Jhojhu Kalan	28.49706 N 76.15398 E	18/01/2020	Valid upto 30/09/2020	Applied on 23/11/2019	--- (110 TPD)	Provided	Provided	55 m & 20'	Provided	Provided	Provided but not in two rows	• Adequate green belt should be provided.
132.	Baba Shyam Crushing Co Vill.- Jhojhu Kalan	28.49714 N 76.15797 E	18/01/2020	Valid upto 31/03/2023	Applied on 23/11/2019	--- (600 TPD)	Provided	Provided	60 m & 22'	Provided	Provided	Provided but more plantation required	• Adequate green belt should be provided.
133.	Jai Shree Shyam Stone Crusher Vill.- Jhojhu Kalan	28.49648 N 76.15361 E	18/01/2020	Valid upto 30/09/2020	Applied on 23/11/2019	--- (200 TPD)	Provided	Provided	60 m & 20'	Provided	Provided	Provided but not in two rows	• Adequate green belt should be provided.
134.	Jhojhu Stone Crusher Vill.- Jhojhu Kalan	28.49731 N 76.15579 E	18/01/2020	Valid upto 31/03/2024	Not applicable	150 MTD (150 MTD)	Provided	Provided	50 m & 16'	Provided	Provided	Provided but not in two rows	• Adequate green belt should be provided.
135.	Murliwala Stone Crushing Mills Vill.- Jhojhu Kalan	28.48568 N 76.14324 E	18/01/2020	Valid upto 31/03/2021	Applied on 16/01/2020	--- (300 TPD)	Provided	Provided	60 m & 18'	Provided	Provided	Provided but not in two rows	• Adequate green belt should be provided.
136.	Neel Kanth Stone Crusher Mill Vill.- Jhojhu Kalan	28.48650 N 76.14338 E	18/01/2020	Valid upto 31/03/2021	Applied on 14/01/2020	--- (300 TPD)	Provided	Provided	55 m & 18'	Provided	Provided	Provided but not in two rows	• Adequate green belt should be provided.
137.	Om Shiv Stone Crusher Vill.- Jhojhu Kalan	28.49477 N 76.15341 E	18/01/2020	Valid upto 31/03/2022	Not applicable	90 TPD (90 TPD)	Provided	Provided	50 m & 18'	Provided	Provided	Provided but not in two rows	• Adequate green belt should be provided.
138.	Rudhra Stone Crusher Vill.- Jhojhu Kalan	28.48956 N 76.14415 E	18/01/2020	Valid upto 31/03/2022	Not applicable	300 TPD (300 TPD)	Provided	Provided	55 m & 18'	Provided	Provided	Provided but not in two rows	• Adequate green belt should be provided.
139.	Shiv Stone Crusher Vill.- Jhojhu Kalan	28.49827 N 76.15907 E	18/01/2020	Valid upto 31/03/2022	Applied on 26/09/2019	300 TPD (300 TPD)	Provided	Provided	60 m & 22'	Provided	Provided	Provided but not in two rows	• Adequate green belt should be provided.
140.	Shree Shyam Stone Crusher Vill.- Jhojhu Kalan	28.49624 N 76.15398 E	18/01/2020	Valid upto 31/03/2022	Applied on 23/11/2019	100 TPD (100 TPD)	Provided	Provided	55 m & 20'	Provided	Provided	Provided but not in two rows	• Adequate green belt should be provided.

141.	Shri Ram Stone Crusher Vill.- Jhojhu Kalan	28.49669 N 76.15818 E	18/01/2020	Valid upto 31/03/2021	Applied on 24/09/2019	--- (100 TPD)	Provided	Provided	60 m & 20'	Provided	Provided	Provided but not in two rows	• Adequate green belt should be provided.
142.	Shyam King Stone Crusher Vill.- Jhojhu Kalan	28.49808 N 76.15487 E	18/01/2020	Valid upto 03/09/2021	Applied on 26/09/2019	--- (275 TPD)	Provided	Provided	55 m & 18'	Provided	Provided	Provided but not in two rows	• Adequate green belt should be provided.
143.	Laxmi Mining Company, Village Tiwala	28.567056 N 76.119778 E	23/01/2020	Valid upto 31/03/2021	Applied on 11/01/2020	--- (750 TPD)	Provided	Provided	Provided	Provided	Provided and maintained	Provided but more plantation required	• Adequate green belt should be provided.

Unit-wise Findings, Remarks and Recommendations of "Non-Operational Stone Crushing Units" located in District- Charkhi Dadri

Sl. No.	Name & address of stone crushing units	Latitude & Longitude	Date of visit	Consent status	Status of NOC from CGWA for extraction of ground water	Production capacity Consented (Actual as informed/ reported)	Status of Pollution Control measures/equipments						Remarks/ Recommendations
							Dust containment system for the equipment in the form of covered sheds	Dust containment system for the equipment in the form of sprinklers (minimum 50 nos. required)	Wind breaking wall (atleast 50 m or 164 feet length & 16 feet height)	Telescopic chute for release of crushed material	Metalled/ pucca road within the premises	Green belt development along periphery having avenue plantation of 2 rows	
1.	Chander Mukhi Stone Crusher, Kila-Khasra No. 102/23 & 104/3/1, Asawari, Patwari Halka 83, Bhiwani	28.5371 N 76.17749 E	15/01/2020	Valid upto 31/03/2021	Applied on 08/09/2019	600TPD (500 TPD)	Provided	Provided	160' & 22'	Not Provided	Provided but not maintained	Provided but not sufficient	<ul style="list-style-type: none"> Unit was non-operational during visit, as informed, due to transporter's strike. Telescopic chute should be provided at each delivery point with height atleast 2 feet below the wind breaking wall Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.
2.	Haryana Stone Crusher, Village Asawari, Tehsil Charkhi Dadri, Bhiwani	28.5440 N 76.1789 E	15/01/2020	Valid upto 31/03/2021	Applied on 10/1/2020	200TPD (150 TPD)	Provided	Not Provided	Not Provided	Not Provided	Not Provided	Provided but not sufficient	<ul style="list-style-type: none"> Unit was non-operational during visit, as informed, due to transporter's strike. Atleast 50 nos. of sprinklers should be provided for dust containment Wind breaking wall of adequate length and height should be provided. Metalled/pucca road should be provided and maintained regularly. Telescopic chute should be provided at each delivery point with height atleast 2 feet below the wind breaking wall. Adequate green belt should be provided.
3.	Luxmi Stone Crusher, Asawari, Bhiwani	28.5358 N 76.1759 E	15/01/2020	Valid upto 31/03/2023	Applied on 17/01/2020	80TPD (45 TPD)	Provided	Provided	Under construction	Not Provided	Under construction	Provided but not sufficient	<ul style="list-style-type: none"> Unit was not in operation, as informed, due to transporters' strike. Telescopic chute should be provided at each delivery point with height atleast 2 feet below the wind breaking wall. Wind breaking wall should be provided. Metalled/pucca road was under construction and should be maintained regularly. Adequate green belt should be provided.
4.	Om Shivam Stone Crusher, Village Asawari, Bhiwani	28.555897 N 76.144286 E	14/01/2020	Valid upto 30/09/2020	Applied on 10/01/2020	--- (400 TPD)	Provided	Provided	170' & 16'	Provided	Not provided	Provided	<ul style="list-style-type: none"> Unit was not in operation, as informed, due to transporters' strike. Telescopic chute should be provided at each delivery point with height atleast 2 feet below the wind breaking wall. Metalled/pucca road should be provided and maintained regularly. Adequate green belt should be provided.

5.	Pritam Sangwan Stone Crusher, Village Asawari, Charkhi Dadri	28.535235 N 76.176057 E	15/01/2020	Valid upto 31/03/2022	Applied on 05/01/2020	350 TPD (350 TPD)	Not provided	Not Provided	Not Provided	Not Provided	Not Provided	Not Provided	<ul style="list-style-type: none"> Unit was non-operational during visit and no pollution control measures were provided. Unit should take prior permission before starting operation.
6.	Pritam Stone Crusher, Asawari, Bhiwani	28.54470 N 76.179770 E	15/01/2020	Valid upto 31/03/2022	Applied on 18/09/2019	600TPD (400 TPD)	Provided	Not Provided	180' & 16'	Not Provided	Not Provided	Not Provided	<ul style="list-style-type: none"> Unit was non-operational during visit, as informed, due to transporter's strike. Telescopic chute should be provided at each delivery point with height atleast 2 feet below the wind breaking wall Sufficient no. of water sprinkler should be provided. Metalled/pucca road should be provided and maintained regularly. Adequate green belt should be provided.
7.	Shiv Bhole Stone Crusher Vill-Asawari, Distt Bhiwani	28.5507 N 76.1395 E	14/01/2020	Valid upto 30/09/2020	Applied on 07/01/2020	300TPD (250 TPD)	Provided	Provided	200' & 18'	Provided but using drum	Not Provided	Provided	<ul style="list-style-type: none"> Unit was non-operational during visit. Telescopic chute with appropriate arrangement should be provided at each delivery point with height atleast 2 feet below the wind breaking wall. Metalled/pucca road should be provided and maintained regularly. Adequate green belt should be provided.
8.	Shiv Stone Crusher, Village Asawari, Bhiwani	28.553976 N 76.144240 E	15/01/2020	Valid upto 31/03/2023	Applied on 20/09/2019	600TPD (580 TPD)	Provided	Provided	170' & 17'	Provided	Not Provided	Provided	<ul style="list-style-type: none"> Unit was non-operational, as informed, due to transporter's strike. Metalled/pucca road should be provided and maintained regularly. Adequate green belt should be provided.
9.	Uma Stone Crusher, Village Asawari, Bhiwani	28.5358 N 76.1779 E	15/01/2020	Valid upto 31/03/2023	Not Applied	70TPD (40 TPD)	Provided	Provided	160' & 17'	Not Provided	Not Provided	Provided	<ul style="list-style-type: none"> Unit was not in operation, as informed, due to transporter's strike. Unit should obtain NOC from CGWA for groundwater abstraction. Telescopic chute should be provided at each delivery point with height atleast 2 feet below the wind breaking wall. Metalled/pucca road should be provided and regularly maintained.
10.	Sheoran Stone Crusher, Village Atela Kalan	28.573367 N 76.089031 E	03/02/2020	Valid upto 31/03/2021	Applied on 21/09/2019	---	---	---	---	---	---	---	<ul style="list-style-type: none"> Not in operation, as per the closure directions issued by HSPCB on 16.10.2019.
11.	M/s Sangwan Stone Crusher, Vill- Birhi Kalan, Charkhi Dadri Initially named as, Jai Baba Jamna Giri Stone Crusher, Vill. Birhi Kalan, Charkhi Dadri	28.609897N 76.137858E	04/02/2020	Valid upto 31/03/2024	---	---	---	---	---	---	---	---	<ul style="list-style-type: none"> Not in operation during visit, as informed, due to maintenance.

12.	Shivshankar Stone Crusher Vill. - Birhi Kalan, Charkhi Dadri, Distt. Bhiwani	28.604575 N 76.139133 E	16/01/2020	Valid upto 31/03/2023	Not Applied	150 MTD (---)	Provided	Not Provided (No water tank present)	---	---	---	---	<ul style="list-style-type: none"> The unit was not in operation during the visit and no raw material or finished products found at the site. Logbook for production details should be maintained. Wind breaking wall of sufficient height and length should be provided. Telescopic chute should be provided at each delivery point with height atleast 2 feet below the wind breaking wall. Sufficient no. of water sprinkler should be provided. Metalled/pucca road should be provided. Adequate green belt should be provided.
13.	V.K. Stone Crushing Co Vill. - Birhi Kalan, Charkhi Dadri, Distt. Bhiwani	28.605219 N 76.139986 E	17/01/2020	Valid upto 31/03/2021	Applied on 11/01/2020	250 MTD (--)	---	Provided	240' & 16'	---	---	Provided but more plantation required	<ul style="list-style-type: none"> The unit was not in operation during the visit and no raw material or finished products found at the site. Logbook for production details should be maintained. Cover shed should be provided for dust containment cum suppression system. Telescopic chute should be provided at each delivery point with height atleast 2 feet below the wind breaking wall. Metalled/pucca road should be provided and maintained regularly. Adequate green belt should be provided.
14.	M/S. Baljit Stone Crusher Village—Kalali	28.530184N 76.180800E	9.1.2020	Valid upto 31/03/2023	Applied on 31/10/2019	250 TPD (980 TPD) Over production	Provided	Provided	60m & 12'	Not provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. The unit should stop the production beyond consented capacity. Height of wind breaking wall should be increased atleast upto 16'. Telescopic chute should be provided at each delivery point with height atleast 2 feet below the height of wind breaking wall. Adequate green belt should be provided.
15.	M/S. Sadbhavna Stone Crusher Village—Kalali	28.53286N 76.17900E	9.1.2020	Valid upto 31/03/2022	Applied on 21/09/2019	200 TPD (200 TPD)	Provided	Provided	170' & 12'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. Height of wind breaking wall should be increased atleast up to 16'. Telescopic chute should be atleast 2 feet below the height of wind breaking wall. Adequate green belt should be provided.
16.	M/S. Jai Matadi Stone Crusher Village—Kalali	28.533507N 76.17900E	9.1.2020	Valid upto 31/03/2021	Applied on 16/01/2020	--- (600 TPD)	Provided	Provided	80m & 21'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. Adequate green belt should be provided.
17.	M/S. Shiv Bhole Stone Crusher Village—Kalali	28.533434N 76.18400E	10.1.2020	Valid upto 31/03/2021	Applied on 18/09/2019	--- (600 TPD)	Provided	Provided	100m & 12'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. Height of wind breaking wall should be increased atleast upto 16'. Adequate green belt should be provided.

18.	M/S. Baba Ramdas Stone Crusher Village—Kaliyana	28.572818N 76.206000E	10.1.2020	Valid upto 31/03/2023	Applied on 30/12/2019	450 TPD (400 TPD)	Provided	Provided	360' & 15'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. Height of wind breaking wall should be increased atleast upto 16'. Telescopic chute should be atleast 2 feet below the height of wind breaking wall. Adequate green belt should be provided.
19.	M/S. Balaji Stone Crusher Village-Kaliyana	28.572726N 76.20300E	10.1.2020	Valid upto 31/03/2022	Applied on 16/01/2020	400 TPD (300 TPD)	Provided	Provided	200 m & 12'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. Height of wind breaking wall should be increased atleast upto 16'. Telescopic chute should be atleast 2 feet below the height of wind breaking wall. Adequate green belt should be provided.
20.	M/S. Bhavishya Stone Crusher Village- Kaliyana	28.575384N 76.19600E	10.1.2020	Valid upto 31/03/2023	Applied on 23/09/2019	300 TPD (250 TPD)	Provided	Provided	160' & 12'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. Height of wind breaking wall should be increased atleast upto 16'. Telescopic chute should be atleast 2 feet below the height of wind breaking wall. Adequate green belt should be provided.
21.	M/S. Durga Stone Crusher Village- Kaliyana	28.572367N 76.20200E	10.1.2020	Valid upto 31/03/2021	Applied on 11/01/2020	90 TPD (80 TPD)	Provided	Provided	100m & 12'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. Height of wind breaking wall should be increased atleast upto 16'. Telescopic chute should be atleast 2 feet below the height of wind breaking wall. Adequate green belt should be provided.
22.	M/S. KVR Minerals Pvt. Ltd. Unit 2 Village- Kaliyana	28.576092N 76.20500E	10.1.2020	Valid upto 31/03/2023	Applied on 29/09/2019	300 (250 TPD)	Provided	Provided	170' & 18'	Not provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. Telescopic chute should be provided at each delivery point with height atleast 2 feet below the wind breaking wall. Adequate green belt should be provided.
23.	M/S. KVR Minerals Pvt. Ltd. Village- Kaliyana	28.576092N 76.20500E	10.1.2020	Valid upto 31/03/2022	Applied on 29/09/2019	300 (250 TPD)	Provided	Provided	50m & 16'	Not provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. Telescopic chute should be provided at each delivery point with height atleast 2 feet below the wind breaking wall. Adequate green belt should be provided.
24.	M/S. Lucky Minerals Unit-1 Kh No-28/5/26/14/2/27 Vill- Kaliyana	28.572609N 76.20000E	10.1.2020	---	---	---	---	---	---	---	---	---	<ul style="list-style-type: none"> Unit was non-operational for long, as informed, and gate was closed.
25.	M/S. Lucky Minerals Unit-2 Kh No-28/13/14 Vill- Kaliyana	28.572609N 76.20000E	10.1.2020	---	---	---	---	---	---	---	---	---	<ul style="list-style-type: none"> Unit was non-operational for long, as informed, and gate was closed.

26.	M/S. Lucky Minerals Khasra No-28/3/2.4/2/2,7,8 Village: Kaliyana	28.572609 N 76.20000 E	16/01/2020	---	---	---	---	---	---	---	---	---	---	<ul style="list-style-type: none"> Unit was found non-operational during visit and main gate was locked. Machinery was not dismantled.
27.	M/S. Luxmi Stone Crusher Village: Kaliyana Tehsil: Charkhi Dadri Distt.-Bhiwani	28.573501 N 76.197800 E	16/01/2020	Valid upto 31/03/2021	Not applied	---	---	Provided	Provided	65' & 17'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation for last 1 year as informed by representative and plant is under maintenance. Logbook for production details should be maintained. Wind breaking wall of sufficient length should be provided. Telescopic chute should be atleast 2 feet below the wind breaking wall. Unit should apply NOC for ground water abstraction. Adequate green belt should be provided.
28.	M/S. Pooja Stone Crusher Village: Kaliyana Tehsil: Charkhi Dadri	28.571870 N 76.203011 E	16/01/2020	Valid upto 31/03/2021	Not Applied	---	(200 MTD)	Provided	Provided	165' & 16'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was non-operational since 2018 due to maintenance as informed. NOC from CGWA for ground water abstraction should be obtained. Adequate green belt should be provided.
29.	Abhishek Stone Crusher, Village Kheri Batter, Bhiwani	28.564527 N 76.186527 E	14/01/2020	Valid upto 31/03/2021	Applied on 10/01/2020	---	(200 TPH)	Provided	Provided	Not provided	Not provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. Telescopic chute should be provided on each delivery point with the height atleast 2 feet below the height of wind breaking wall. Wind breaking wall of proper length and height should be provided. Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.
30.	Anand Stone Crusher, Vill. Kheri Batter, Bhiwani	28.568367 N 76.182666 E	15/01/2020	Valid upto 31/03/2022	Applied on 10/01/2020	100MTD (400MTD)	Over production	Provided	Provided	Partially provided in one side	Provided but on one belt	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. The unit should stop the production beyond consented capacity. Wind breaking wall of sufficient length and height should be provided. Telescopic chute should be provided on each delivery point with the height atleast 2 feet below the height of wind breaking wall. Metalled/pucca road should be regularly maintained. Adequate green belt should be provided.
31.	M/s Anup Stone Crusher, Kheri Battar, Bhiwani	28.5692740N 76.1835075E	15/01/2020	Valid upto 31/03/2020	Applied on 18/09/2019	1500 TPD (280TPD)		Provided	Provided but not sufficient (30)	Partially provided	Not provided	Provided but not maintained	Not provided	<ul style="list-style-type: none"> Unit was non-operational during the visit, as informed, due to power cut. Atleast 50 numbers of water sprinklers should be present in the unit for dust containment and suppression system. Wind breaking wall of sufficient length and height should be provided. Telescopic chute should be provided on each delivery point with the height atleast 2 feet below the height of wind breaking wall. Metalled/pucca road should be regularly maintained. Adequate green belt should be provided.

32.	Anjani Stone Crusher, VPO Kheri Battar, Bhiwani	28.569139 N 76.177548 E	15/01/2020	Valid upto 31/03/2022	Applied on 13/01/2020	200 MTD (720 MTD) Over production	Provided	Provided	Provided	Provided, but on one belt.	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. The unit should stop the production beyond consented capacity. Telescopic chute should be provided on each delivery point with the height atleast 2 feet below the height of wind breaking wall. Metalled/pucca road should be regularly maintained. Adequate green belt should be provided.
33.	Anup Stone Crusher, Vill. Kheri Battar, Bhiwani	28.56723 N 76.174535 E	15/01/2020	Valid upto 31/03/2021	Applied on 18/09/2019	--- (400 MTD)	Provided	Provided	Provided	Not provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. Telescopic chute should be provided on each delivery point with the height atleast 2 feet below the height of wind breaking wall. Metalled/pucca road should be regularly maintained. Adequate green belt should be provided.
34.	Baniwal Stone Crusher, Vill. Kheri Battar	28.5650958N 76.185478E	15/01/2020	Valid upto 31/03/2021	Applied on 10/01/2020	--- (60 TPH)	Provided	Provided	-- & 12 feet	Not provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was non-operational during the visit, as informed, due to power disconnection by electricity department. Unit run on DG set, as informed, for 5-10 days in a month. Wind breaking wall of sufficient length and height should be provided. Telescopic chute should be provided on each delivery point with the height atleast 2 feet below the height of wind breaking wall. Metalled/pucca road should be regularly maintained. Adequate green belt should be provided.
35.	Bhagwati Stone Crusher, Vill. Kheri Battar, Charkhi Dadri, Bhiwani	28.564458 N 76.188125 E	14/01/2020	Valid upto 31/03/2020	Applied on 29/09/2019	--- (250TPD)	Provided	Provided	Provided	Temporary arrangement provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. Telescopic chute should be provided of adequate arrangement on each delivery point with the height atleast 2 feet below the height of wind breaking wall. Metalled/pucca road should be properly maintained. Adequate green belt should be provided.
36.	Caps Tradeling Pvt. Ltd., Kheri Battered, Charkhi Dadri	28.556394 N 76.184941 E	15/01/2020	Valid upto 31/03/2024	Applied on 04/10/2019	1200TPD (600TPD)	Provided	Provided	Provided	Not provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. Telescopic chute should be provided on each delivery point with the height atleast 2 feet below the height of wind breaking wall. Metalled/pucca road should be regularly maintained. Adequate green belt should be provided.
37.	Choudhary Stone Crusher, Village Kheri Battered, Bhiwani	28.559827 N 76.188777 E	15/01/2020	Valid upto 30/09/2020	Applied on 10/01/2020	--- (200TPD)	Provided	Provided	Partially	Provided using drum	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. Telescopic chute should be provided of adequate arrangement on each delivery point with the height atleast 2 feet below the height of wind breaking wall. Wind breaking wall of sufficient length and height should be provided. Metalled/pucca road should be regularly maintained. Adequate green belt should be provided.

38.	Classic Mobile Stone Crusher Village Kheri Battar Tehsil Charkhi Dadri District Bhiwani	28.559982 N 76.184913 E	15/01/2020	Valid upto 31/03/2022	Applied on 29/11/2019	450TPD (---)	Provided	Provided	Not provided	Temporary arrangement was made using drum	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. Logbook for production details should be maintained. Wind breaking wall of sufficient length and height should be provided. Telescopic chute should be provided of adequate arrangement on each delivery point with the height atleast 2 feet below the height of wind breaking wall. Metalled/pucca road should be regularly maintained. Adequate green belt should be provided.
39.	Dada Dhola Stone Crusher, Village Kheri Battar, Bhiwani	28.55285 N 76.18747 E	15/01/2020	Valid upto 31/03/2021	Applied on 28/12/2019	---	Provided	Provided	Partially	Not provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was non-operational during the visit, as informed, due to maintenance. Logbook for production details should be maintained. Wind breaking wall of sufficient length and height should be provided. Telescopic chute should be provided with the height atleast 2 feet below the height of wind breaking wall. Metalled/pucca road should be regularly maintained. Adequate green belt should be provided.
40.	Dada Stone crusher, Village Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	28.552450 N 76.183310 E	21/01/2020	Valid upto 31/03/2021	Applied on 15/01/2020	---	Provided	Provided	260' & 25'	Not provided	Provided and maintained	Not provided	<ul style="list-style-type: none"> Unit was not in operation at the time of inspection. Logbook for production details should be maintained. Telescopic chute should be provided with the height atleast 2 feet below the height of wind breaking wall. Adequate green belt should be provided.
41.	Maruti Stone Crusher, Village Kheri Battar, Bhiwani	28.570000N 76.185600E	20/01/2020	Valid upto 31/03/2021	Applied on 16/01/2020	--- (300 TPD)	Provided	Provided	Not Provided	Not Provided	Provided	Not Provided	<ul style="list-style-type: none"> Unit was non-operational at the time of visit, as informed, due to renovation. Wind breaking wall of sufficient length and height should be provided. Telescopic chute should be provided with the height atleast 2 feet below the height of wind breaking wall Adequate green belt should be provided.
42.	Nandu Stone Crusher, VPO Kheri Battar, Tehsil Charkhi Dadri, Bhiwani	28.551162N 76.188166E	21/01/2020	Valid upto 31/03/2022	Applied on 23/11/2019	100 MTD (500 MTD) Over production	Provided	Provided	165' & 16'	Not Provided	Provided	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation at the time of visit, as informed, due to regular maintenance. The unit should stop the production beyond consented capacity. Telescopic chute should be provided with the height atleast 2 feet below the height of wind breaking wall Adequate green belt should be provided.
43.	Neelkanth Stone Crusher, Village Kheri Battar, Bhiwani	28.564600N 76.187500E	21/01/2020	Valid upto 31/03/2022	Applied on 15/01/2020	100 MTD (300 MTD) Over production	Provided	Provided but not sufficient (30)	Provided but height should be increased	Not Provided	Provided	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. The unit should stop the production beyond consented capacity. Atleast 50 no. of water sprinklers should be provided. Height of wind breaking wall should be increased atleast 16 feet. Telescopic chute should be provided with the height atleast 2 feet below the height of wind breaking wall on each product delivery conveynor. Adequate green belt should be provided.

44.	New Baba Pir Stone Crusher, Kheri Battar, Bhiwani	28.553900 N 76.188500E	21/01/2020	Valid upto 31/03/2019	Not provided	--- (400 TPD)	Provided	Provided but not sufficient (35)	200' & 17'	Not Provided	Provided	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation at the time of visit, as informed, due to closure order. However, seems to be operational as some loading was seen at the time of visit. The unit should have valid consent to operate. NOC from CGWA for groundwater abstraction should be obtained. Atleast 50 no. of water sprinklers should be provided. Telescopic chute should be provided with the height atleast 2 feet below the height of wind breaking wall from each product delivery conveynor belt. Adequate green belt should be provided.
45.	New Jai Shree Balaji Stone Crusher, Village Kheri Battar, Bhiwani	28.564700N 76.187100E	21/01/2020	Valid upto 31/03/2023	Applied on 12/10/2019	90 MTD (500 MTD) Over production	Provided	Provided	180' & 18'	---	Provided	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation at the time of visit, as informed, due to electric wire change. The unit should stop the production beyond consented capacity. Telescopic chute should be provided at each delivery point of conveyer belts. Adequate green belt should be provided.
46.	M/s Om Stone Crushers, Kheri Batta	28.570 N 76.183 E	15/01/2020	Valid upto 31/03/2020	Applied on 01/10/2019	--- (200 TPH)	Provided	Provided	Not Provided	Provided but on one discharge point only	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was non-operational at the time of visit, as informed, due to transporter's strike. Wind breaking wall of sufficient length and height should be provided. Telescopic chute should be provided at each delivery point of conveyer belts. Adequate green belt should be provided.
47.	M/s Partap Stone Crusher, Kheri Batta	28.570 N 76.184 E	15/01/2020	Valid upto 31/03/2021	Applied on 10/01/2020	--- (62 MTD)	Provided	Provided	--- & 10'	Not provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was non-operational at the time of visit, as informed, due to transporter's strike. Height of wind breaking wall should be increased atleast upto 16 feet. Telescopic chute should be provided with the height atleast 2 feet below the height of wind breaking wall at each product delivery conveynor belt. Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.
48.	M/s Parvat Stone Crusher, Kheri Batta	28.559 N 76.186 E	15/01/2020	Valid upto 31/03/2024	Applied on 11/01/2020	200 TPH (160 TPH)	Provided	Provided	--- & 12'	Not provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was non-operational at the time of visit, as informed, due to transporter's strike. Height of wind breaking wall should be increased atleast upto 16 feet. Telescopic chute should be provided with the height atleast 2 feet below the height of wind breaking wall at each product delivery conveynor belt. Adequate green belt should be provided.
49.	M/s Raj Stone Crusher, Kheri Batta	28.563 N 76.188 E	15/01/2020	Valid upto 31/03/2021	Applied on 20/09/2019	--- (98 MTD)	Provided	Provided	Provided but require more height	Not provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was non-operational at the time of visit, as informed, due to transporter's strike. Height of wind breaking wall should be increased atleast upto 16 feet. Telescopic chute should be provided with the height atleast 2 feet below the height of wind breaking wall at each delivery point of conveynor belt. Adequate green belt should be provided.

50.	M/s Rajbir Stone Crusher, Kheri Battar	28.557 N 76.185 E	15/01/2020	Valid upto 31/03/2022	Applied on 19/09/2019	250 MTD (1100 MTD) Over production	Provided	Provided	Provided	Not Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was non-operational at the time of visit, as informed, due to transporters strike. The unit should stop the production beyond consented capacity. Telescopic chute should be provided with the height atleast 2 feet below the height of wind breaking wall at each delivery conveynor belt. Adequate green belt should be provided.
51.	M/s Salasar Stone Crushing Unit, Kheri Battar	28.551 N 76.186 E	16/01/2020	Valid upto 30/09/2020	Applied on 24/11/2019	--	--	--	--	--	--	--	<ul style="list-style-type: none"> Unit was non-operational for last one year as informed.
52.	M/s Shakti Stone Crusher, Kheri Battar	28.568 N 76.188 E	16/01/2020	Valid upto 31/03/2022	Applied on 15/01/2020	250 TPH (---)	Provided	Provided	Provided but require more length	Provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> The unit was non-operational for last 8 months as informed. Logbook for production details should be maintained. Length of wind breaking wall should be increased atleast upto 50m/164 feet. Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.
53.	M/s Shanti Mobile Stone Crusher, VPO : Kheri Battar	28.554947 N 76.178836 E	20/01/2020	Valid upto 31/03/2022	Applied on 29/11/2019	500 MTD (500 MTD)	Provided	Provided	200' & 25'	Not provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. Telescopic chute should be provided with the height atleast 2 feet below the height of wind breaking wall at each product delivery conveynor belt. Adequate green belt should be provided.
54.	M/s Sheranwali Stone Crusher, VPO : Kheri Battar	28.560017 N 76.189530 E	20/01/2020	Valid upto 31/03/2022	Applied on 21/01/2020	100 TPD (300 TPD) Over production	Provided	Provided	200' & 25'	Provided	Provided & maintained	Single row plantation	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. The unit should stop the production beyond consented capacity. Adequate green belt should be provided.
55.	M/s Shiv Bhole Shankar Stone Crusher, Village : Kheri Battar	28.571279 N 76.181798 E	20/01/2020	Valid upto 31/03/2024	Applied on 20/09/2019	250 MTD (250 MTD)	Provided	Provided	--- & 23'	Provided	Provided & maintained	Single row plantation	<ul style="list-style-type: none"> Unit was non-operational during visit, as informed, due to power cut. Adequate green belt should be provided.
56.	M/s Shiv Bhole Stone Crusher, Village : Kheri Battar	28.573691 N 76.194588 E	21/01/2020	Valid upto 31/03/2021	Applied on 10/12/2019	--- (142 TPD)	Provided	Provided	250' & 20'	Provided	Provided & maintained	Provided but required more	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. Adequate green belt should be provided.
57.	M/s Shiv Gorakh Stone Crusher, Village : Kheri Battar, Charkhi Dadri, Haryana	28.565898 N 76.188518 E	20/01/2020	Valid upto 31/03/2021	Applied on 18/11/2019	--- (135 MTD)	Provided	Provided	180' & 23'	Not provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. Telescopic chute should be provided with the height atleast 2 feet below the height of wind breaking wall from each product delivery conveynor belt. Adequate green belt should be provided.
58.	M/s Shivalaya Construction Pvt. Ltd. Co., Village : Kheri Battar	28.568106 N 76.187759 E	21/01/2020	Valid upto 31/03/2021	Applied on 27/11/2019	--- (433 TPD)	Provided	Provided	460' & 16'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. Adequate green belt should be provided.

59.	M/s Shri Dada Dohla Stone Crusher, Village : Kheri Battar	28.552779 N 76.188101 E	21/01/2020	Valid upto 31/03/2023	Applied on 10/01/2020	300 MTD (300 MTD)	Provided	Provided	170' & 16'	Provided but only in 1 belt	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. Telescopic chute should be provided on each product delivery point. Adequate green belt should be provided.
60.	M/s Shri Luxmi Stone Crusher, Village : Kheri Battar, Charkhi Dadri, Haryana	28.560749 N 76.186814 E	20/01/2020	Valid upto 30/09/2020	Applied on 28/11/2019	--- (130 MTD)	Provided	Provided	--- & 20'	Not provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. Telescopic chute should be provided with the height atleast 2 feet below the height of wind breaking wall from each product delivery conveynor belt. Adequate green belt should be provided.
61.	M/s Shri Maha Luxmi Stone Crusher, Village : Kheri Battar	28.560192 N 76.186695 E	20/01/2020	Valid upto 31/03/2021	Applied on 25/09/2019	--- (130 TPD)	Provided	Provided	200' & 16'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. Adequate green belt should be provided.
62.	M/s Shri Nanak Stone Crusher, Village : Kheri Battar	28.560692 N 76.186728 E	20/01/2020	Valid upto 31/03/2021	Applied on 15/01/2020	--- (70 TPD)	Provided	Provided	200' & 22'	Provided	Provided & maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. Adequate green belt should be provided.
63.	M/s Sita Nath Stone Crusher, Village Kheri Battar, Charkhi Dadri	28.575613 N 76.195177E	21/01/2020	Valid upto 31/03/2020	Not applied	---	Provided	Provided	Not provided	Not provided	Not provided	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during the visit, as informed, due to maintenance. NOC for abstraction of groundwater should be obtained from CGWA. Logbook for production details should be maintained. Wind breaking wall of adequate length and height should be provided. Telescopic chute should be provided with the height atleast 2 feet below the height of wind breaking wall from each product delivery conveynor belt. Metalled/pucca road should be provided and regularly maintained. Adequate green belt should be provided.
64.	Chaubisi Stone Crusher Vill.- Mankawas	28.61926 N 76.16290 E	16/01/2020	Valid upto 30/09/2020	Not applicable	---	Provided	Provided	55 m & 18'	Provided	Provided	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation for last 1 month as informed. Logbook for production details should be maintained. Adequate green belt should be provided.
65.	Shivalaya Grit Udyog, Village Mankawas, Tehsil Charkhi Dadri	28.628915 N 76.166079 E	16/01/2020	Valid upto 31/03/2024	Not applicable	200 MTD (500 MTD) Over production	Provided	Provided	200 m & 16'	Provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> The unit should stop the production beyond consented capacity. Unit was found not in operation at the time of visit, as informed, due to unavailability of stone. Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.
66.	Shree Balaji Stone Crusher, Village Mankawas, Tehsil Charkhi Dadri, Bhiwani, Haryana	28.632733 N 76.165767 E	28/01/2020	Valid upto 31/03/2022	Applied on 16.1.2020	250 MTD (700 MTD) Over production	Provided	Provided	300 m & 17'	Provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was found non-operational at the time of visit, as informed, due to unavailability of stone. The unit should stop the production beyond consented capacity. Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.

67.	Thadeshri Stone Crusher Vill- Mankawas	28.631756 N 76.165794 E	16/01/2020	Valid upto 30/09/2020	Applied on 16/1/2020	--- (800 TPD)	Provided	Provided	150 m & 17'	Provided	Not provided	Not provided	<ul style="list-style-type: none"> • Unit was found non-operational at the time of visit, as informed, due to unavailability of stone. • Metalled/pucca road should be maintained regularly. • Adequate green belt should be provided.
68.	Vikas Stone Crusher, Mankawas, Charkhi Dadri	28.627364 N 76.164632 E	28/01/2020	Valid upto 30/09/2020	Applied on 10/1/2020	--- (700 MTD)	Under maintenance	Under maintenance	100 m & 18'	Under maintenance	Provided but not maintained	Not provided	<ul style="list-style-type: none"> • Unit was non-operational for last 1 year, as informed, due to upgradation and maintenance work.
69.	Jai Bajrang Bali Stone Crusher, Village Mankawas, Tehsil Charkhi Dadri	28.627962 N 76.165000 E	16/01/2020	Valid upto 31/03/2024	Applied on 24/11/2019	150 MTD (800 MTD) Over production	Provided	Provided	150 m & 18'	Not provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> • Unit was found non-operational at the time of visit. • The unit should stop the production beyond consented capacity. • Telescopic chute should be provided with discharge point atleast 2 feet below the height of wind breaking wall. • Metalled/pucca road should be maintained regularly. • Adequate green belt should be provided.
70.	Bala Ji Stone Crusher, Vill. Pandwan, Charkhi Dadri, Bhiwani	28.617188 N 76.163202 E	16/01/2020	Valid upto 31/03/2025	Applied on 13/1/2020	100 MTD (100 MTD)	Provided	Provided	200 m & 17'	Provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> • Unit was found non-operational at the time of visit, as informed, due to unavailability of stones. • Metalled/pucca road should be maintained regularly. • Adequate green belt should be provided.
71.	Chander Stone Crusher, Village Pandwan	28.617161 N 76.164856 E	16/01/2020	Valid upto 31/03/2021	Applied on 15/1/2020	--- (2000 TPD)	Provided	Provided	200 m & 18'	Provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> • Unit was found not in operation at the time of visit. • Metalled/pucca road should be maintained regularly. • Adequate green belt should be provided
72.	Goyat Stone Crusher, Village Pandwan Charkhi Dadri, Bhiwani, Haryana	28.623077 N 76.162580 E	28/01/2020	Valid upto 31/03/2021	Not Applicable	100 MTD (400 MTD) Over production	Provided	Provided	150 m & 17'	Not provided	Not provided	Not provided	<ul style="list-style-type: none"> • Unit was found non-operational at the time of visit, as informed, due to unavailability of stones. • The unit should stop the production beyond consented capacity. • Telescopic chute should be provided with discharge point atleast 2 feet below the height of wind breaking wall. • Metalled/pucca road should be maintained regularly. • Adequate green belt should be provided.
73.	Jai Baba Mungipa Stone Crusher, Vill. Pandwan, Charkhi Dadri	28.628929 N 76.166079 E	16/01/2020	Valid upto 31/03/2024	Applied on 27/1/2020	650 MTD (650 MTD)	Provided	Provided	150 m & 17'	Provided	Provided but not maintained	Provided but more plantation required	<ul style="list-style-type: none"> • Unit was found not in operation at the time of visit, as informed, due to unavailability of stones. • Metalled/pucca road should be maintained regularly. • Adequate green belt should be provided.
74.	Jai Hanuman Stone Crusher, Village Pandwan, Charkhi Dadri	28.618220 N 76.163481 E	16/01/2020	Valid upto 30/09/2020	Applied 14/1/2020	--- (700 MTD)	Provided	Provided	150 m & 18'	Provided	Provided but not maintained	Not provided	<ul style="list-style-type: none"> • Unit was found non-operational at the time of visit, as informed, due to unavailability of stones. • Metalled/pucca road should be maintained regularly. • Adequate green belt should be provided.
75.	Jai Shivam Stone Crusher, Village Pandwan, Charkhi Dadri	28.616866 N 76.162794 E	16/01/2020	Valid upto 31/03/2023	Applied on 12/1/2020	900 MTD (1500 MTD) Over production	Provided	Provided	100 m & 18'	Provided	Not provided	Not provided	<ul style="list-style-type: none"> • Unit was found non-operational at the time of visit, as informed, due to unavailability of stones. • The unit should stop the production beyond consented capacity. • Metalled/pucca road should be maintained regularly. • Adequate green belt should be provided.

76.	Jyoti Stone Crushers, Village Pandwan Tehsil Charkhi Dadri, Dist. Bhiwani, Haryana	28.616700 N 76.163299 E	28/01/2020	Valid upto 31/03/2023	Not applicable	1100 MTD (1000 MTD)	Provided	Provided	100 m & 18'	Not provided	Not provided	Not provided	<ul style="list-style-type: none"> Unit was non-operational, as informed, for last 7 months. Telescopic chute should be provided with discharge point atleast 2 feet below the height of wind breaking wall. Metalled/pucca road should be maintained regularly. Adequate green belt should be provided.
77.	M/s. Hari Om Stone Crusher Vill. Pichopa Kalan, Bhiwani	28.542551 N 76.088542 E	14/01/2020	Valid upto 31/03/2024	Applied on 10/01/2020	350 MTD (320 MTD)	Provided	Provided	Provided	Not provided	Provided and maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. Telescopic chute should be provided at each delivery point and the height should be atleast 2 feet below the wind breaking wall. Adequate green belt should be provided.
78.	M/s. Bed Stone Crusher Vill. Pichopa Kalan	28.551792 N 76.087962 E	15/01/2020	Valid upto 31/03/2022	Applied on 14/01/2020	350 MTD (124 MTD)	Provided	Provided	Provided	Provided	Provided and maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. Adequate green belt should be provided.
79.	M/s. Hanuman Infrastructure Pvt. Ltd., Vill. Pichopa Kalan	28.551639 N 76.083650 E	15/01/2020	Valid upto 31/03/2022	Applied on 14/01/2020	300 MTD (1035 MTD) Over production	Provided	Provided	Provided	Provided	Provided and maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. The unit should stop the production beyond consented capacity. Adequate green belt should be provided.
80.	M/s. Krishna Stone Crusher Vill. Pichopa Kalan	28.551855 N 76.088711 E	15/01/2020	Valid upto 31/03/2021	Applied on 14/01/2020	--- (584 TPD)	Provided	Provided	Provided	Provided	Provided	Provided but more plantation required	<ul style="list-style-type: none"> Unit was found non-operational at the time of visit, as informed, due to maintenance. Adequate green belt should be provided.
81.	M/s. Mahaluxmi Mines & Stone Crusher Vill. Pichopa Kalan, District Charkhi Dadri	28.552009 N 76.086257 E	15/01/2020	Valid upto 31/03/2023	Applied on 10/01/2020	1100 TPD (527 TPD)	Provided	Provided	Provided	Provided but not below the height of wind breaking wall	Provided and maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. Telescopic chute should be provided at each delivery point and the height should be atleast 2 feet below the wind breaking wall. Adequate green belt should be provided.
82.	M/s Shri Ganesh Ji Stone Crusher Vill. Pichopa Kalan	28.542649 N 76.089912 E	16/01/2020	Valid upto 31/03/2023	Applied on 16/01/2020	600 MTD (---)	---	Provided	Provided but not sufficient	Provided	Provided and maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was non-operational, as informed, due to maintenance. Logbook for production details should be maintained. Wind breaking wall of sufficient height and length should be provided. Adequate green belt should be provided.
83.	Dalawas Stone Crusher, Village: Tiwala, Tehsil & Distt: Charkhi Dadri	28.57375 N 76.113843 E	23/01/2020	Valid upto 31/03/2023	Not applicable	200 TPH (---)	Provided	Provided but not sufficient (35 only)	Not provided	Provided	Provided	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during the visit, as informed, due to some maintenance work. Logbook for production details should be maintained. Atleast 50 no. of water sprinklers should be provided. Wind breaking wall of adequate length and height should be provided. Adequate green belt should be provided.
84.	Haryana Stone Crusher, Village Tiwala, Tehsil Charkhi Dadri	28.563917 N 76.120361 E	24/01/2020	Valid upto 30/09/2020	Applied on 23/11/2019	---	Provided	Provided	Provided	Provided	Provided and maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was not in operation during visit, as informed, due to power cut. Logbook for production details should be maintained. Adequate green belt should be provided.

85.	Bhai Ji Stone Crusher Village Ramalwas	28.499361 N 76.149556 E	23/01/2020	Valid upto 31/03/2023	Not applicable	80 TPH (300 TPD)	Provided	Provided	Provided	Provided	Provided and maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was non-operational during visit, as informed, due to unavailability of raw material. Adequate green belt should be provided.
86.	Sohna Stone Crusher, Village Ramalwas, Charkhi Dadri	28.488472 N 76.142417 E	23/01/2020	Valid upto 31/03/2021	Applied on 10/01/2020	1400 MTD (---)	Provided	Provided	Provided	Provided	Provided and maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was non-operational at the time of inspection, as informed, due to unavailability of raw material. Logbook for production details should be maintained. Adequate green belt should be provided.
87.	JAI BHAWANI STONE CRUSHER, RAMALWAS	28.495 N 76.149 E	23/01/2020	Valid upto 31/03/2023	Applied on 11/01/2020	600 MTD (---)	Provided	Provided	Provided	Provided	Provided and maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was non-operational at the time of inspection, as informed, due to unavailability of raw material. Logbook for production details should be maintained. Adequate green belt should be provided.
88.	Jai Bajrang Bali Stone Crusher, Village Ramalwas, Charkhi Dadri	28.488083 N 76.143778 E	23/01/2020	Valid upto 31/03/2022	Not applied	400 MTD (---)	Provided	Provided	Provided	Provided	Provided and maintained	Provided but more plantation required	<ul style="list-style-type: none"> Unit was non-operational at the time of inspection, as informed, due to unavailability of raw material. NOC for abstraction of groundwater from CGWA should be obtained. Logbook for production details should be maintained. Adequate green belt should be provided.

Unit-wise Findings, Remarks and Recommendations of "Closed Stone Crushing Units" located in District- Charkhi Dadri

Sl. No.	Name & address of stone crushing units	Latitude & Longitude	Date of visit	Consent status	Status of NOC from CGWA for extraction of ground water	Production capacity Consented (Actual as informed/ reported)	Status of Pollution Control measures/equipments						Remarks/ Recommendations
							Dust containment system for the equipment in the form of covered sheds	Dust containment system for the equipment in the form of sprinklers (minimum 50 nos. required)	Wind breaking wall (atleast 50 m or 164 feet length & 16 feet height)	Telescopic chute for release of crushed material	Metalled/ pucca road within the premises	Green belt development along periphery having avenue plantation of 2 rows	
1.	Chander Bhan Stone Crusher, Village Asawari, Tehsil Charkhi Dadri, Bhiwani	28.550849N 76.140503E	15/01/2020	--	--	--	--	--	--	--	--	--	• Unit was found closed.
2.	Dosti Stone Crusher, Village Asawari, Bhiwani	28.543 N 76.17966 E	15/01/2020	--	--	--	--	--	--	--	--	--	• Unit was found closed.
3.	Hari Dass Stone Crusher Vill. Asawari Bhiwani	28.5384 N 76.1786 E	15/01/2020	--	--	--	--	--	--	--	--	--	• Unit was found dismantled.
4.	Peer Baba Stone Crusher, Village Asawari, Bhiwani	28.5359 N 76.176 E	15/01/2020	--	--	--	--	--	--	--	--	--	• Unit was found closed.
5.	Vijay Stone Crusher, Village Asawari	28.550050 N 76.139633 E	15/01/2020	--	--	--	--	--	--	--	--	--	• Unit was found closed.
6.	M/s Ajanta Stone Crusher, Vill. Atela Kalan	28.5774 N 76.101817 E	03/02/2020	--	--	--	--	--	--	--	--	--	• Closed by its own and dismantled.
7.	Jai Hind Stone Crushing Co Vill. - Birhi Kalan	--	17/01/2020	--	--	--	--	--	--	--	--	--	• Unit was found closed.
8.	NK Builders & Stone Crusher Vill. - Birhi Kalan	--	17/01/2020	--	--	--	--	--	--	--	--	--	• Unit was found closed.
9.	M/S. Jai Sri Shyam Stone Crusher, Vill- Kalali	--	10.1.2020	--	--	--	--	--	--	--	--	--	• Unit was found closed.

10.	M/S. ALPHA Stone crusher Vill- Kaliyana	28.571910 N 76.21000 E	10.1.2020	--	--	--	--	--	--	--	--	--	--	• Non-operational for long as informed and partially dismantled.
11.	M/S. Baba Stone crusher Vill- Kaliyana	28.571279N 76.20300E	10.1.2020	--	--	--	--	--	--	--	--	--	--	• Closed and dismantled.
12.	M/S. Chaudhary Construction Co Pvt. Ltd. Vill- Kaliyana	28.571503N 76.20500E	10.1.2020	--	--	--	--	--	--	--	--	--	--	• Unit was found closed.
13.	M/S. Darshana Stone Crusher Vill- Kaliyana	--	10.1.2020	--	--	--	--	--	--	--	--	--	--	• Closed and dismantled.
14.	M/S. Mahadev Stone Crusher Village: Kaliyana	28.572710 N 76.20600 E	16/01/2020	--	--	--	--	--	--	--	--	--	--	• Unit was found permanently closed and dismantled at the time of visit.
15.	M/S. R.K. Carrers Pvt. Ltd. (Stone Crusher) Village: Mehra	28.555347 N 76.175000 E	16/01/2020	--	--	--	--	--	--	--	--	--	--	• Unit was found closed at the time of visit and dismantled.
16.	Amarnath Stone Crusher Vill- Kheri Battar, Distt Bhiwani	28.553325 N 76.18428 E	15/01/2020	Valid upto 31/03/2021	Not Applied	---	Provided	Provided	Provided	Provided on 2 belts	Provided but not maintained	Provided but not adequate	---	<ul style="list-style-type: none"> • Unit was closed, as informed, by HSPCB. • Telescopic chute should be provided on each delivery point with the height atleast 2 feet below the height of wind breaking wall. • Metalled/pucca road should be maintained regularly. • NOC from CGWA should be obtained for groundwater abstraction. • Adequate green belt should be provided.
17.	Aravali Hills Stone Crusher, Village Kheri Battar	28.56883 N 76.18212 E	15/01/2020	--	--	--	--	--	--	--	--	--	--	• Unit was found permanently closed and dismantled.
18.	Bhartho Devi Stone Crusher, Village Kheri Battar	28.5670121N 76.174932E	15/01/2020	--	--	--	--	--	--	--	--	--	--	• Unit was found closed during the visit and vegetation indicates that it was non-operational for long.
19.	Bijender Singh Quarry Contractor Stone Crusher Village Kheri Battar	28.5688 N 76.1817 E	15/01/2020	--	--	--	--	--	--	--	--	--	--	• Unit was found closed and partially dismantled at the time of visit and informed that it is in non-operational for last 5 years.
20.	Bijender Singh Stone Crusher, Kheri Battar	28.5682 N 76.1824 E	15/01/2020	--	--	--	--	--	--	--	--	--	--	• Unit was found closed for last 5 years and dismantled at the time of visit.

21.	DCC Stone crusher, Vill. Kheri Battar	28.566380 N 76.185466 E	20/01/2020	--	--	--	--	--	--	--	--	--	--	• Closed and dismantled.
22.	Hanuman Stone crusher, Vill. Kheri Battar	28.569404 N 76.184685 E	20/01/2020	--	--	--	--	--	--	--	--	--	--	• Unit was found closed and dismantled.
23.	Haridas Grit Udyog, Vill. Kheri Battar	28.570254 N 76.185029 E	20/01/2020	--	--	--	--	--	--	--	--	--	--	• Unit was found closed and dismantled.
24.	Jai BABA Sita Nath Stone Crusher, Village Kheri Battar	28.570166 N 76.185463 E	20/01/2020	--	--	--	--	--	--	--	--	--	--	• Unit was sealed by HSPCB
25.	Jai Shiv Shankar Stone Crusher, Vill. Kheri Battar	28.551883 N 76.189302 E	21/01/2020	--	--	--	--	--	--	--	--	--	--	• Unit found closed and dismantled.
26.	Jai Shiv Stone Crusher, Vill- Kheri Battar	--	22/01/2020	--	--	--	--	--	--	--	--	--	--	• Unit was found closed.
27.	Ksc Buildcon Pvt Ltd Village Kheri Battar	--	22/01/2020	--	--	--	--	--	--	--	--	--	--	• Unit was found closed.
28.	Laxmi Stone Crusher, Village Kheri Battar	--	22/01/2020	--	--	--	--	--	--	--	--	--	--	• Unit was found closed.
29.	Maha Singh Stone Crusher Village Kheri Battar	--	22/01/2020	--	--	--	--	--	--	--	--	--	--	• Unit was found closed.
30.	New Era Solutions Pvt. Ltd. Village Kheri Battar	--	22/01/2020	--	--	--	--	--	--	--	--	--	--	• Unit was found closed.
31.	New Sunrise Stone Crusher Vill-Kheri Battar	--	--	--	--	--	--	--	--	--	--	--	--	• Closed for last 1 year, as informed.
32.	M/s Nihal Stone Crusher, Kheri Batter	28.565N 76.185E	16/01/2020	--	--	--	--	--	--	--	--	--	--	• Unit was found closed.
33.	M/s Ompati Stone Crushers, Kheri Batter	28.570N 76.181E	16/01/2020	--	--	--	--	--	--	--	--	--	--	• Closed and dismantled.
34.	M/s Ompati Stone Crushers, Kheri Batter	28.570N 76.181E	16/01/2020	--	--	--	--	--	--	--	--	--	--	• Closed and dismantled.

35.	M/s Pokhar Stone Crusher, Kheri Batta	28.564 N 76.185 E	15/01/2020	--	--	--	--	--	--	--	--	--	• Closed from last 1 year, as informed.
36.	M/s Sangwan Stone Crusher, Kheri Batta	28.570N 76.186E	16/01/2020	--	--	--	--	--	--	--	--	--	• Unit was found closed.
37.	M/s Saraswati Stone Crusher, Kheri Batta	28.569N 76.185E	16/01/2020	--	--	--	--	--	--	--	--	--	• Unit was found closed.
38.	M/s Shankar Stone Crusher, Kheri Batta	28.571N 76.182 E	16/01/2020	--	--	--	--	--	--	--	--	--	• Unit was found closed.
39.	M/s Shiv Stone Crusher, Village: Kheri Batta	--	20/01/2020	--	--	--	--	--	--	--	--	--	• Unit was found closed.
40.	M/s Shivam Stone Crusher, Village: Kheri Batta	--	21/01/2020	--	--	--	--	--	--	--	--	--	• Unit was found closed.
41.	M/s Shree Ganesh Crusher Udyog, Village: Kheri Batta	--	21/01/2020	--	--	--	--	--	--	--	--	--	• Unit was found closed.
42.	M/s Shree Luxmi Stone Crushing Co. - II, Village: Kheri Batta	--	20/01/2020	--	--	--	--	--	--	--	--	--	• Closed since 2008 as informed.
43.	M/s Shree Shyam Stone Crusher, Village Kheri Batta	28.552216 N 76.181404 E	21/01/2020	--	--	--	--	--	--	--	--	--	• Unit was found permanently closed and dismantled.
44.	M/s Taj Stone Crusher, Village Kheri Batta	28.561539 N 76.188759 E	20/01/2020	--	--	--	--	--	--	--	--	--	• Unit found closed at the time of visit.
45.	M/s United Stone Crusher, Village Kheri Batta	28.552659 N 76.183618 E	21/01/2020	--	--	--	--	--	--	--	--	--	• Unit found closed at the time of visit.
46.	Mahadev Stone Crusher Vill.- Mankawas	28.61235 N 76.156745 E	16/01/2020	--	--	--	--	--	--	--	--	--	• Unit was found closed and dismantled.
47.	Maruti Stone Crusher Vill.- Mankawas	--	16/01/2020	--	--	--	--	--	--	--	--	--	• Unit was closed for past 10 month, as informed, by local people but machinery present.

48.	M/s. Omkara Mines and Crusher Vill. Pichopa Kalan	28.551600 N 76.088800 E	15/01/2020	--	--	--	--	--	--	--	--	--	--	• Unit found permanently closed and machinery dismantled.
49.	M/s. Anjani Mata Stone Crusher Village Pichopa Kalan	28.551800 N 76.090000 E	15/01/2020	Valid upto 31/03/2020	---	200 MTD (---)	---	---	---	---	---	---	---	• The unit found closed.
50.	M/s. Dev Stone Crusher Vill. Pichopa Kalan	28.531843 N 76.090649 E	15/01/2020	--	--	--	--	--	--	--	--	--	--	• The unit found closed and dismantled.
51.	M/s. Jai Baba Thakur Das Stone Crusher, Vill. Pichopa Kalan	28.531870 N 76.090515 E	15/01/2020	--	--	--	--	--	--	--	--	--	--	• The unit found closed and dismantled.
52.	M/s Sajjan Singh Stone Crusher, Village Pichopa Kalan	28.552927 N 76.091306 E	21/01/2020	--	--	--	--	--	--	--	--	--	--	• Unit found closed.
53.	M/s Shree Balaji Stone Crusher, Village Pichopa Kalan	28.551997 N 76.090781 E	21/01/2020	--	--	--	--	--	--	--	--	--	--	• Unit found closed.
54.	M/s Shree Ganesh Stone Crusher, Village Pichopa Kalan	28.552687 N 76.090419 E	21/01/2020	--	--	--	--	--	--	--	--	--	--	• Unit found closed for long as informed.
55.	M/s Shree Dada Devi Nath Stone Crusher, Village Pichopa Kalan	28.5501322N 76.089644E	20/01/2020	Valid upto 31/03/2020	--	--	--	--	--	--	--	--	--	• Unit was found closed at the time of visit.
56.	Triupati Stone Crusher, Village Pichopa Kalan	28.552080 N 76.080347 E	20/01/2020	--	--	--	--	--	--	--	--	--	--	• Closed by HSPCB since 2013 as informed.
57.	Shree Ganesh Stone Crusher, Village Pichopa Kalan	28.552879 N 76.080149 E	22/01/2020	--	--	--	--	--	--	--	--	--	--	• Closed by HSPCB since October 2019 as informed.
58.	Mahadev Grit Udyog, Pichopa Kalan	28.553085 N 76.086533 E	22/01/2020	Not provided	---	---	Not provided	---	Not provided	• As informed, the unit was found closed permanently, however, the machinery was found existing. • Unit should take prior permission before starting operation.				

59.	Baba Hanuman Minerals, village Jhojhu Kalan	28.496902 N 76.155437 E	21/01/2020	--	--	--	--	--	--	--	--	--	• Closed and dismantled.
60.	Bhawani Stone Crusher, village Jhojhu Kalan	28.487663 N 76.144279 E	21/01/2020	--	--	--	--	--	--	--	--	--	• Closed and dismantled.
61.	Dev Dahiya Stone Crusher, village Jhojhu Kalan	28.494917 N 76.154564 E	21/01/2020	--	--	--	--	--	--	--	--	--	• Closed and dismantled.
62.	Himalaya Stone Crusher village Jhojhu Kalan	28.484009 N 76.143379 E	21/01/2020	--	--	--	--	--	--	--	--	--	• Closed and dismantled.
63.	Indian SC, Jhojhu Kalan, Dadri	28.494757 N 76.155533 E	21/01/2020	--	--	--	--	--	--	--	--	--	• Closed and dismantled.
64.	Kumar Infra & Mining Projects, Village Jhojhu Kalan	28.496140 N 76.155754 E	21/01/2020	--	--	--	--	--	--	--	--	--	• Closed and dismantled.
65.	Mahadev Stone Crushing Co. Vill.- Jhojhu Kalan	28.486071 N 76.142128 E	17/01/2020	--	--	--	--	--	--	--	--	--	• Closed and dismantled.
66.	Shanker Stone Crusher Vill.- Jhojhu Kalan	28.482550 N 76.141739 E	17/01/2020	--	--	--	--	--	--	--	--	--	• Closed and dismantled.
67.	Shiva Stone Crushing Mills Vill.- Jhojhu Kalan	28.484837 N 76.143227 E	17/01/2020	--	--	--	--	--	--	--	--	--	• Closed and dismantled.
68.	Shree Balaji Stone Crushing Co Vill.- Jhojhu Kalan	28.479143 N 76.141914 E	17/01/2020	--	--	--	--	--	--	--	--	--	• Closed and dismantled.
69.	Trimbakeshwar Stone Crusher Vill.- Jhojhu Kalan	28.485338 N 76.143883 E	17/01/2020	--	--	--	--	--	--	--	--	--	• Closed and dismantled.
70.	Vishwakarma Stone Crusher Vill.- Jhojhu Kalan	28.49525 N 76.152888 E	17/01/2020	--	--	--	--	--	--	--	--	--	• Closed and dismantled.

71.	Mahan Stone Crusher, Tikan Khurd	28.549 N 76.288 E	24/01/2020	--	--	--	--	--	--	--	--	--	• Closed permanently since 2018 as informed.
72.	Kundu Construction CO., Village Tiwala	28.572 N 76.117 E	24/01/2020	--	--	--	--	--	--	--	--	--	• Closed and dismantled.
73.	Super White Stone Crusher, Village Tiwala, Charkhi Dadri	28.571056 N 76.116222 E	23/01/2020	Valid upto 31/03/2022	---	150 TPH (---)	--	--	--	--	--	--	• Unit was found temporary closed due to maintenance as informed. • Unit should take prior permission before starting operation.
74.	Shree Shyam Grit Udyog Vill-Ramalwas	28.501 N 76.147 E	23/01/2020	--	--	--	--	--	--	--	--	--	• As informed, the unit was closed itself for the last 6 months, however, the machinery was found existing. • Unit should take prior permission before starting operation.
75.	Pokhar Stone Crusher, Vill. Ramalwas	28.496919N 76.149967E	23/01/2020	--	--	--	--	--	--	--	--	--	• Closed and sealed by HSPCB as informed.
76.	Shree Ganpati Stone Crushing Mills, Village Ramalwas	28.490056 N 76.146667 E	23/01/2020	--	--	--	--	--	--	--	--	--	• Closed and sealed by HSPCB as informed.

Unit-wise Findings, Remarks and Recommendations of "Non-existing Stone Crushing Units" located in District- Charkhi Dadri

Sl. No.	Name & address of stone crushing units	Latitude & Longitude	Date of visit	Consent status	Status of NOC from CGWA for extraction of ground water	Production capacity Consented (Actual as informed/ reported)	Status of Pollution Control measures/equipments						Remarks/ Recommendations
							Dust containment system for the equipment in the form of covered sheds	Dust containment system for the equipment in the form of sprinklers (minimum 50 nos. required)	Wind breaking wall (atleast 50 m or 164 feet length & 16 feet height)	Telescopic chute for release of crushed material	Metalled/ pucca road within the premises	Green belt development along periphery having avenue plantation of 2 rows	
1.	Shree Ganesh Stone Crusher, Village Asawari	28.5361 N 76.1773 E	15/01/2020	--	--	--	--	--	--	--	--	--	• Unit does not exist.
2.	Rapid Stone Crusher Vill. - Birhi Kalan	--	--	--	--	--	--	--	--	--	--	--	• Unit not found.
3.	M/S. Baba Shyam Stone crusher Vill- Kaliyana	28.572609N 76.20000E	10.1.2020	--	--	--	--	--	--	--	--	--	• Does not exist but sold to M/s Lucky Minerals, as informed.
4.	M/S. J.P. Associate Ltd. Kh. No.78/3 (2k-0M) Village: Mehra	28.558241 N 76.16700 E	16/01/2020	--	--	--	--	--	--	--	--	--	• No machinery exist and agricultural land was found instead stone crushing unit.
5.	M/S. J.P. Associate Ltd. Kh. No.78/3 (8k-0M) Village: Mehra	28.558241 N 76.16700 E	16/01/2020	--	--	--	--	--	--	--	--	--	• No machinery exist and agricultural land was found instead stone crushing unit.
6.	M/S. J.P. Associate Ltd. Kh. No.89/0 Village: Mehra	28.558241 N 76.16700 E	16/01/2020	--	--	--	--	--	--	--	--	--	• No machinery exist and agricultural land was found instead stone crushing unit.
7.	M/S. J.P. Associate Ltd. Kh. No.89/1, Village: Mehra	28.558241 N 76.16700 E	16/01/2020	--	--	--	--	--	--	--	--	--	• No machinery exist and agricultural land was found instead stone crushing unit.
8.	M/s Baba Pir Stone Crusher, Village Kheri Battar	--	--	--	--	--	--	--	--	--	--	--	• As informed unit is operating in the name of M/s Partap stone crushing unit (refer Sl. No. 47 at Annexure-IV).

9.	Himalya Stone Crusher, Village Kheri Battar	--	21/01/2020	--	--	--	--	--	--	--	--	--	--	• Unit does not exist in Kheri Battar area.
10.	Jai Hanuman Stone crusher, Village Kheri Battar	--	21/01/2020	--	--	--	--	--	--	--	--	--	--	• Unit does not exist in Kheri Battar area.
11.	M/s Ompati Stone Crushers, Kheri Battar	--	16/01/2020	--	--	--	--	--	--	--	--	--	--	• Unit doesn't exist.
12.	Rattan Stone Crusher, Village Pandwan	--	28/01/2020	--	--	--	--	--	--	--	--	--	--	• Unit does not exist in the Village- Pandwan.
13.	Surender Stone Crusher, Village Pichopa Kalan	--	20/01/2020	--	--	--	--	--	--	--	--	--	--	• Not established as informed by the Sarpanch.

Continuous Ambient Air Quality at Mini Secretariat, Charkhi during March to June 2020

CAAQMS at Mini Secretariat, Charkhi during March 2020					CAAQMS at Mini Secretariat, Charkhi during April 2020				
Date	Quality Parameters ($\mu\text{g}/\text{m}^3$)				Date	Quality Parameters ($\mu\text{g}/\text{m}^3$)			
	PM ₁₀	PM _{2.5}	SO ₂	NO ₂		PM ₁₀	PM _{2.5}	SO ₂	NO ₂
01-03-2020	NA	NA	NA	NA	01-04-2020	79	57	9	BDL
02-03-2020	NA	NA	NA	NA	02-04-2020	83	61	9	BDL
03-03-2020	NA	NA	NA	NA	03-04-2020	77	61	8	BDL
04-03-2020	198	171	14	5	04-04-2020	NA	NA	NA	NA
05-03-2020	NA	NA	NA	NA	05-04-2020	NA	NA	NA	NA
06-03-2020	NA	NA	NA	NA	06-04-2020	141	105	8	BDL
07-03-2020	NA	NA	NA	NA	07-04-2020	107	82	8	BDL
08-03-2020	NA	NA	NA	NA	08-04-2020	101	65	8	BDL
09-03-2020	NA	NA	NA	NA	09-04-2020	111	50	8	BDL
10-03-2020	NA	NA	NA	NA	10-04-2020	122	56	8	BDL
11-03-2020	NA	NA	NA	NA	11-04-2020	NA	NA	NA	NA
12-03-2020	140	61	7	BDL	12-04-2020	NA	NA	NA	NA
13-03-2020	197	136	9	BDL	13-04-2020	165	62	7	BDL
14-03-2020	NA	NA	NA	NA	14-04-2020	215	76	7	BDL
15-03-2020	NA	NA	NA	NA	15-04-2020	242	98	7	BDL
16-03-2020	177	111	9	BDL	16-04-2020	168	57	7	BDL
17-03-2020	197	129	10	BDL	17-04-2020	146	59	6	BDL
18-03-2020	185	123	9	BDL	18-04-2020	NA	NA	NA	NA
19-03-2020	171	119	8	3	19-04-2020	NA	NA	NA	NA
20-03-2020	193	140	9	4	20-04-2020	112	43	6	BDL
21-03-2020	NA	NA	NA	NA	21-04-2020	117	35	6	BDL
22-03-2020	NA	NA	NA	NA	22-04-2020	131	48	6	BDL
23-03-2020	118	84	11	5	23-04-2020	174	55	7	BDL
24-03-2020	110	82	10	5	24-04-2020	150	71	6	NA
25-03-2020	99	80	10	BDL	25-04-2020	NA	NA	NA	NA
26-03-2020	50	42	11	BDL	26-04-2020	NA	NA	NA	NA
27-03-2020	NA	NA	7	4	27-04-2020	90	79	5	BDL
28-03-2020	NA	NA	NA	NA	28-04-2020	111	84	7	NA
29-03-2020	NA	NA	NA	NA	29-04-2020	176	122	6	NA
30-03-2020	83	68	9	BDL	30-04-2020	265	193	7	NA
31-03-2020	77	49	9	BDL					
Minimum	50	42	7	3	Minimum	77	35	5	BDL
Maximum	198	171	14	5	Maximum	265	193	9	BDL
Average	143	100	9	4	Average	140	74	7	BDL

Note: i. "NA" insufficient data/data not available; ii. NO₂ Concentration <3 $\mu\text{g}/\text{m}^3$ considered as BDL, i.e. "Below detection limit"; iii. Daily values are based on 24 Hourly concentration of Pollutants (6AM to 6AM)

Continuous Ambient Air Quality at Mini Secretariat, Charkhi during March to June 2020 (Continued)

CAAQMS at Mini Secretariat, Charkhi during May 2020					CAAQMS at Mini Secretariat, Charkhi during June 2020				
Date	Quality Parameters (µg/m ³)				Date	Quality Parameters (µg/m ³)			
	PM ₁₀	PM _{2.5}	SO ₂	NO ₂		PM ₁₀	PM _{2.5}	SO ₂	NO ₂
01-05-2020	273	219	6	NA	01-06-2020	113	74	4	BDL
02-05-2020	NA	NA	NA	NA	02-06-2020	121	78	4	BDL
03-05-2020	NA	NA	NA	NA	03-06-2020	119	66	4	BDL
04-05-2020	96	36	7	BDL	04-06-2020	177	105	4	NA
05-05-2020	133	34	6	NA	05-06-2020	95	53	2	NA
06-05-2020	171	45	6	BDL	06-06-2020	NA	NA	NA	NA
07-05-2020	168	39	5	BDL	07-06-2020	93	40	4	NA
08-05-2020	199	38	5	NA	08-06-2020	150	40	3	NA
09-05-2020	NA	NA	NA	NA	09-06-2020	176	35	3	NA
10-05-2020	NA	NA	NA	NA	10-06-2020	130	37	3	NA
11-05-2020	158	31	4	BDL	11-06-2020	141	24	3	NA
12-05-2020	148	26	4	BDL	12-06-2020	175	23	3	NA
13-05-2020	284	26	6	NA	13-06-2020	NA	NA	NA	NA
14-05-2020	152	61	5	BDL	14-06-2020	151	28	4	NA
15-05-2020	NA	NA	NA	NA	15-06-2020	181	62	3	NA
16-05-2020	NA	NA	NA	NA	16-06-2020	158	76	3	5
17-05-2020	163	72	7	BDL	17-06-2020	133	81	3	4
18-05-2020	199	142	5	BDL	18-06-2020	246	154	3	6
19-05-2020	196	105	6	BDL	19-06-2020	337	246	3	5
20-05-2020	176	118	6	BDL	20-06-2020	NA	NA	NA	NA
21-05-2020	205	122	5	3	21-06-2020	NA	NA	NA	NA
22-05-2020	225	236	4	BDL	22-06-2020	89	71	4	4
23-05-2020	374	104	2	BDL	23-06-2020	75	61	3	3
24-05-2020	264	106	6	3	24-06-2020	71	61	3	BDL
25-05-2020	201	NA	4	BDL	25-06-2020	91	59	3	3
26-05-2020	324	NA	4	BDL	26-06-2020	159	95	3	3
27-05-2020	223	161	4	3	27-06-2020	NA	NA	NA	NA
28-05-2020	222	147	3	BDL	28-06-2020	126	90	3	BDL
29-05-2020	102	66	3	BDL	29-06-2020	190	138	3	BDL
30-05-2020	NA	NA	NA	NA	30-06-2020	117	84	2	4
31-05-2020	NA	NA	NA	NA					
Minimum	96	26	2	3	Minimum	71	23	2	3
Maximum	374	236	7	3	Maximum	337	246	4	6
Average	202	92	5	3	Average	145	75	3	4

Note: i. "NA" insufficient data/data not available; ii. NO₂ Concentration <3 µg/m³ considered as BDL i.e. "Below detection limit"; iii. Daily values are based on 24 Hourly concentration of Pollutants (6AM to 6AM)

Item Nos. 03

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 607/2018

(With report dated 05.08.2019)

Vinod Kumar Jangra

Applicant(s)

Versus

State of Haryana & Ors.

Respondent(s)

Date of hearing: 05.09.2019

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S.P. WANGDI, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

For Applicant(s): Mr. Vinod Kr. Jangra, Applicant in person

For Respondent(s): Mr. Anil Grover, AAG with Mr. Rahul Khurana, Advocate, Advocate, Mr. Harish, AEE for HSPCB

ORDER

1. The issue for consideration is the remedial action for enforcement of the environmental norms under the Air (Prevention and Control of Pollution) Act, 1981 and the Water (Prevention and Control of Pollution) Act, 1974 in District Charkhi Dadri on account of operation of stone crushers. According to the RTI response of Haryana State PCB to the applicant dated 18.06.2019, 260 stone crushers are in operation in the District Charkhi Dadri.
2. This Tribunal considered the matter in the light of the report furnished on 11.02.2019 and 24.04.2019 by the State PCB about the ground situation. On both the occasions, the reports were not found to be satisfactory. Vide order dated 25.04.2019, the Tribunal directed

the Chief Secretary, Haryana to look into the matter including the conduct of the officers involved in giving reports and the failure of the State PCB.

3. The report of the Chief Secretary dated 02.08.2019 is that the matter was taken up with the Deputy Commissioner and the State PCB who reported that action has been taken against illegal and non-compliant stone crushers. Nineteen stone crushers were closed and action against twelve was in process. The report does not appear to be based on correct information in view of what has transpired during the course of hearing today. Even the officer of the State PCB from the ground level, who claims to have recently joined, has admitted that there is air pollution and no monitoring mechanism nor any monitoring equipment. In the area.
4. In view of above, the Chief Secretary may take action against the persons giving false information and ensure that ground level action is taken to monitor the air quality and preventing pollution. For the purpose, carrying capacity assessment of the area may be done and credible monitoring mechanism established which does not appear to be in existence at this moment. The polluting activities may be closed, prosecution initiated against the polluters and environmental compensation assessed and recovered. The siting criteria should also take care of *inter-se* location apart from distance from the habitation. These steps are necessary for enforcement of law as well as public health of the inhabitants suffering from air pollution. Further compliance report may be filed by the Chief Secretary before the next date of hearing.

5. We also direct the CPCB to constitute a three member team to visit the area and give composite report on the subject of air pollution as well as siting of the stone crushers and their approximate numbers. The CPCB may direct establishment of sufficient number of air quality monitoring stations at suitable locations and review the effectiveness thereof at the suitable intervals. Existence and efficacy of pollution control devices of individual stone crusher may also be assessed. Online computerized continuous air quality monitoring stations may be set up wherever necessary. The Deputy Commissioner, Charkhi Dadri may extend all necessary help to the team of CPCB. The Superintendent of Police may provide necessary security for the purpose. The State PCB may also provide such assistance as may be necessary.

6. A copy of this order be sent to the CPCB, State PCB, Deputy Commissioner and S.P Charkhi Dadri and the Chief Secretary, Haryana by email.

List for further consideration on 13.12.2019.

Adarsh Kumar Goel, CP

S.P. Wangdi, JM

Dr. Nagin Nanda, EM

September 05, 2019
Original Application No. 607/2018
AK